



**HIGH COURT FOR THE STATE OF TELANGANA**  
**COURT NO. 1**  
**HONOURABLE THE CHIEF JUSTICE**  
**THE HONOURABLE SRI JUSTICE B.VIJAYSEN REDDY**  
To be Heard on Friday The 6<sup>th</sup> day of August 2021

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S.No.	Case Number	Petitioner Adv.	Respondent Adv.	District/Case Remarks
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**(MASTER LIST OF OLD FINAL HEARING CASES)**

**FINAL HEARING**

1	WP/12442/1988	K RAGHUVVEER REDDY	S R JAMES	HYDERABAD
2	WP/12223/1991 IA 1/2002(WPMP 16227/2002) IA 2/2002(WPMP 27486/2002)	B G RAVINDER REDDY P K SAHGAL	K JAYA KUMAR G SHIVA KUMAR GOUD P SRINIVASA YADAV GP FOR REVENUE C V MOHAN REDDY M P CHANDRAMOULI	RANGA REDDY
3	WP/940/1993 IA 1/2005(WPMP 30698/2005)	E MANOHAR	S RAMACHANDRA PRASAD GP FOR ASSIGNMENT B NALIN KUMAR	HYDERABAD
4	WP/1409/1995 IA 1/2011(WPMP 10779/2011)	T H SOWBHAGYA LAKSHMI B V BAKSHI	Y NAGAIAH GP FOR REVENUE M SURENDER RAO N SUBBA REDDY T NIRANJAN REDDY	HYDERABAD
5	WP/5083/1995 IA 1/2013(WPMP 22637/2013)	K RAMAKANTH REDDY M V KRISHNA RAO	T S PRAVEEN KUMAR GP FOR ASSIGNMENT GP FOR GENERAL ADMINISTRATION	HYDERABAD
6	WP/7052/1996	ANITA AHUJA	ADDL ADVOCATE GENERAL	HYDERABAD
7	WP/25738/1997 IA 1/2016(WPMP 38708/2016)	T C D SEKHAR	V UDAYA BHASKAR THOOM SRINIVAS ASHOK KUMAR NEELI J PRABHAKAR T RAMULU T NIRANJAN REDDY MAHMOOD ALI	HYDERABAD
8	WP/6477/1998	NASEEB AFSHAN	Y NEELA LOHITHA SASTRY	KRISHNA
9	WP/7162/1999 IA 1/2011(WPMP 6335/2011)	GP FOR ANIMAL HUSBANDARY	GP FOR LABOUR KUSURI SATYANARAYANA	MAHABUBNAGAR

10	WP/12538/1999	N VIJAY S GANESH	S NIRANJAN REDDY B S REDDY P KAMLAKAR A JAYAPAL THOOM SRINIVAS GP FOR MUNICIPAL ADMN URBAN DEV V RAVINDER RAO ASHOK KUMAR NEELI J PRABHAKAR T NIRANJAN REDDY KOWTURU VINAYA KUMAR MAHMOOD ALI	RANGA REDDY
11	WP/6858/2000 IA 1/2004(WPMP 33060/2004)	GP FOR AGRICULTURE	A K JAYAPRAKASH RAO GP FOR LABOUR	HYDERABAD
12	WP/3798/2001	AKA VENKATARAMANA	GP FOR SCHOOL EDUCATION	HYDERABAD
13	WP/5468/2001	R A ACHUTHANAND BANKATLAL MANDHANI	R SATYANARAYANA REDDY M SURENDER RAO	HYDERABAD
14	WP/15449/2001	P RAGHAVENDRA REDDY	C KODANDA RAM V.RAMCHANDER GOUD SC FOR JNTU	HYDERABAD
15	WP/15908/2001	VIVEK JAIN	GP FOR REVENUE P NAVEEN RAO	KARIMNAGAR
16	WP/908/2002	ADDL ADVOCATE GENERAL	M VENKAT RAM REDDY	NALGONDA
17	WA/2055/2002	K RAGHUVVEER REDDY	KALPANA EKBOTE GP FOR MUNICIPAL ADMN URBAN DEV THE ADVOCATE GENERAL (TG) S TRIPURA SUNDARI	HYDERABAD
18	WP/10920/2002 IA 2/2002(WPMP 31469/2002) IA 1/2003(WPMP 4110/2003) IA 2/2003(WPMP 8659/2003)	THE ADVOCATE GENERAL GP FOR IRRIGATION COMM AREA DEV	HARINATH REDDY SOMA GP FOR LABOUR V MALLIK	NALGONDA
19	WP/10945/2002	K V SIMHADRI	M GANGA RAO	HYDERABAD
20	WP/12607/2002 IA 1/2015(WPMP 11288/2015)	M/S INDUS LAW FIRM	O MANOHAR REDDY(SC FOR APTRANSCO)	HYDERABAD
21	WP/25493/2002	V V N NARASIMHAM	GP FOR HOME PONNAM ASHOK GOUD RAMAKRISHNA RAO SIDDANATHI (SC FOR CG) NAMAVARAPU RAJESHWAR RAO(ASSGI)	HYDERABAD
22	WP/1284/2003 IA 1/2003(WPMP 1646/2003)	P VENKATESWAR RAO	GP FOR SERVICES I	KARIMNAGAR

23	WP/2353/2003 IA 2/2003(WPMP 3094/2003) IA 3/2003(WPMP 18271/2003) IA 1/2011(WPMP 40023/2011) IA 1/2021 WP/5335/2012 WP/13206/2021	P VENUGOPAL	K S MURTHY M PAPA REDDY GP FOR REVENUE GP FOR PANCHAYAT RAJ RURAL DEV GP FOR COMMERCIAL TAX (TG) SPL GP FOR TAXES	RANGA REDDY
24	WP/5024/2003 IA 1/2003(WPMP 6608/2003)	B NARASIMHA SARMA T SURYA KARAN REDDY		HYDERABAD
25	WP/6050/2003 IA 3/2003(WPMP 30874/2003) IA 1/2018	T SUDHAKAR REDDY	A RAJASEKHAR REDDY GP FOR ENDOWMENTS (TG) K JAGADISHWAR REDDY B BHARATHI DEVI	NALGONDA
26	WP/7067/2003 IA 1/2003(WPMP 9218/2003) IA 1/2007(WPMP 22603/2007)	J R MANOHAR RAO	GP FOR HOME M BHASKARA LAKSHMI (SC FOR APHC)	HYDERABAD
27	WP/14527/2003 IA 1/2003(WPMP 17983/2003)	G VIDYASAGAR	THE ADVOCATE GENERAL M PANDURANGA RAO K UDAYA SRI L V S NAGARAJU ADDL ADVOCATE GENERAL N BHUPAL REDDY D NARSIMULU	HYDERABAD
28	WP/15837/2003 IA 1/2003(WPMP 19622/2003) IA 2/2003(WPMP 32730/2003)	M SURENDER RAO	J SATYA PRASAD	HYDERABAD
29	WP/17288/2003 IA 1/2019 IA 2/2019	K CHANDRASEKHAR	GP FOR ROADS BUILDINGS	HYDERABAD
30	WP/17338/2003 IA 1/2012(WPMP 27051/2012) IA 2/2012(WPMP 27052/2012)	B NALIN KUMAR	VL N G K MURTHY THE ADVOCATE GENERAL PASHAMKRISHNAREDDY(SC FOR GHMC 1 2 3 4) GP FOR ASSIGNMENT	HYDERABAD
31	WP/17885/2003 IA 1/2003(WPMP 22286/2003)	K UDAYA SRI	K DURGA PRASAD	NALGONDA
32	WP/21293/2003 IA 1/2003(WPMP 26569/2003) IA 1/2004(WPMP 929/2004)	P BHASKAR S S VARMA	G V SHIVAJI	HYDERABAD
33	WP/21685/2003 IA 1/2003(WVMP 3739/2003) IA 2/2003(WPMP 27071/2003) IA 3/2003(WPMP 30158/2003) IA 4/2003(WPMP 34643/2003)	NANDIGAM KRISHNA RAO	GP FOR HOME T DURGA REDDY GP FOR COOPERATION CH JANARDHAN REDDY	NIZAMABAD

34	WP/25073/2003	I MALLIKARJUNA SHARMA	Y RAVINDRA(SC FOR HUDA OUTER RING ROAD) R S MURTHY K S MURTHY T V RAMANA RAO (SC FOR TSPCB) V NARASIMHA GOUD(SC FOR HMDA) P VENUGOPAL T SUDHAKAR REDDY( SC FOR HMWSSB) L VENKATESHWAR RAO SC FOR GHMC	HYDERABAD
35	WP/25230/2003 IA 1/2003(WPMP 31788/2003)	K R PRABHAKAR	GP FOR HOME	NALGONDA
36	WA/952/2004	MRS SUNKARA SRIDEVI	A RAJASEKHAR REDDY M RATNA REDDY (ADDL S C FOR C G) T VENKAT RAJU GOUD	KARIMNAGAR
37	WA/1267/2004 IA 1/2004(WAMP 2148/2004) IA 2/2012(WAMP 1489/2012) IA 3/2012(WAMP 1490/2012)	C SUNIL KUMAR REDDY	V NARASIMHA GOUD N VASUDEVA REDDY(SC FOR APSRTC) N VASUDEVA REDDY(SC FOR RTC)	MEDAK
38	WA/1779/2004 IA 1/2015(WAMP 3031/2015)	K R REDDY	GP FOR FINANCE PLANNING A ABHISHEK REDDY THOOM SRINIVAS K RATHANGA PANI REDDY A VENKAT LAXMA REDDY	HYDERABAD
39	WA/2153/2004	CHALLA GUNARANJAN	R VINOD REDDY(SC FOR TSTRANSCO) C SUDESH ANAND P V V B RAJESWARI	HYDERABAD
40	WA/2154/2004	M/S INDUS LAW FIRM	R VINOD REDDY(SC FOR TSTRANSCO) C SUDESH ANAND P V V B RAJESWARI	HYDERABAD
41	WA/2155/2004	ALLADI RAVINDER	N SIVA REDDY(SC FOR APTRANSCO) C SUDESH ANAND P V V B RAJESWARI	KURNOOL
42	WA/2156/2004	M/S INDUS LAW FIRM	N SIVA REDDY(SC FOR APTRANSCO) C SUDESH ANAND P V V B RAJESWARI	GUNTUR
43	WA/2157/2004 IA 1/2011(WAMP 1539/2011)	CHALLA GUNARANJAN	R VINOD REDDY(SC FOR TSTRANSCO) C SUDESH ANAND P V V B RAJESWARI	HYDERABAD
44	WA/2158/2004	M/S INDUS LAW FIRM	R VINOD REDDY(SC FOR TSTRANSCO) C SUDESH ANAND P V V B RAJESWARI	HYDERABAD

45	WA/2159/2004	M/S INDUS LAW FIRM	R VINOD REDDY(SC FOR TSTRANSCO) C SUDESH ANAND N JAYASURYA	HYDERABAD
46	WA/2160/2004	M/S INDUS LAW FIRM	R VINOD REDDY(SC FOR TSTRANSCO) C SUDESH ANAND N JAYASURYA	HYDERABAD
47	WA/2161/2004 IA 1/2011(WAMP 1512/2011)	KATRAGADDA GOPAL CHOUARY	N SIVA REDDY(SC FOR APTRANSCO) P ANAND SESHU (SC FOR APEPDCL) C SUDESH ANAND N JAYASURYA	WEST GODAVARI
48	WA/2162/2004	M/S INDUS LAW FIRM	R VINOD REDDY(SC FOR TSTRANSCO) C SUDESH ANAND N JAYASURYA	HYDERABAD
49	WA/2163/2004 IA 1/2011(WAMP 1538/2011)	CHALLA GUNARANJAN	R VINOD REDDY(SC FOR TSTRANSCO) C SUDESH ANAND N JAYASURYA	HYDERABAD
50	WA/2164/2004	M/S INDUS LAW FIRM	N SIVA REDDY(SC FOR APTRANSCO) C SUDESH ANAND P V V B RAJESWARI	CHITTOOR
51	WA/2165/2004	M/S INDUS LAW FIRM	R VINOD REDDY(SC FOR TSTRANSCO) C SUDESH ANAND P V V B RAJESWARI	HYDERABAD
52	WA/2166/2004	SALLOORI RAMESH	N SIVA REDDY(SC FOR APTRANSCO) C SUDESH ANAND P V V B RAJESWARI	CHITTOOR
53	WA/2167/2004	M/S INDUS LAW FIRM	R VINOD REDDY(SC FOR TSTRANSCO) C SUDESH ANAND P V V B RAJESWARI	HYDERABAD
54	WA/2168/2004 IA 1/2011(WAMP 1511/2011)	KATRAGADDA GOPAL CHOUARY	N SIVA REDDY(SC FOR APTRANSCO) P ANAND SESHU (SC FOR APEPDCL) C SUDESH ANAND P V V B RAJESWARI	VISAKHAPATNAM
55	WA/2226/2004	POODATTU AMARENDER	C KODANDA RAM K RATHANGA PANI REDDY GP FOR EDUCATION	HYDERABAD
56	WP/4942/2004	J SREENIVASA RAO(SC FOR SINGARENI C)	GP FOR LAND ACQUISITION I AGA REDDY	KARIMNAGAR
57	WP/5782/2004 IA 1/2015(WPMP 5092/2015)	M VIDYASAGAR	SRINIVASA MURTHY CHEEDELLA GP FOR ENDOWMENTS	HYDERABAD
58	WP/8678/2004 IA 1/2004(WPMP 10754/2004)	K LAKSHMANA CHARY	M BHASKARA LAKSHMI (SC FOR APHC) SRIRAM KRISHNA MURTHY V SANKARA RAO	MEDAK

59	WP/10547/2004 IA 1/2004(WPMP 13379/2004) IA 4/2004(WPMP 58381/2004)	M RATNA REDDY	K LAKSHMI NARASIMHA GP FOR PANCHAYAT RAJ RURAL DEV	HYDERABAD
60	WP/10772/2004	CHALLA GUNARANJAN	R VINOD REDDY(SC FOR TSTRANSCO)	HYDERABAD
61	WP/11195/2004	SEELAM PRASADA RAO, HYDERABAD.(PARTY IN PERSON) S P RAO	NAMAVARAPU RAJESHWAR RAO(ASSGI)	HYDERABAD
62	WP/11679/2004 IA 1/2004(WVMP 2493/2004) IA 1/2011(WPMP 29103/2011)	CHALLA GUNARANJAN	R VINOD REDDY(SC FOR TSTRANSCO) P V V B RAJESWARI M VINOBA DEVI	HYDERABAD
63	WP/12283/2004	KATRAGADDA GOPAL CHOUARY	M VINOBA DEVI	HYDERABAD
64	WP/12315/2004 IA 1/2004(WPMP 15636/2004)	G V SHIVAJI	GP FOR COOPERATION (AP) N VASUDEVA REDDY S VENKATESHWAR REDDY	MAHABUBNAGAR
65	WP/13708/2004 IA 1/2004(WPMP 17574/2004)	SANAKA NARASIMHA RAO	GP FOR COOPERATION (TG)	NALGONDA
66	WP/15143/2004	KOWTURU PAVAN KUMAR	GP FOR COOPERATION	KHAMMAM
67	WP/17238/2004	KOWTURU PAVAN KUMAR	NANDIGAM KRISHNA RAO K VIJAYA KUMAR	KHAMMAM
68	WP/21810/2004	J PRABHAKAR	B NARAYANA REDDY NAMAVARAPU RAJESHWAR RAO(ASSGI)	HYDERABAD
69	WP/22464/2004	P SRI RAGHU RAM	NAMAVARAPU RAJESHWAR RAO(ASSGI)	HYDERABAD
70	WP/1015/2005	A PRABHAKAR RAO	GP FOR REVENUE (TG) UDAYA BHASKARA RAO PECHETTI GP FOR LABOUR RAMA RAO GHANTA T N M RANGA RAO D NARSIMULU	HYDERABAD
71	WP/2225/2005	J R MANOHAR RAO	GP FOR ASSIGNMENT GP FOR REVENUE	RANGA REDDY
72	WP/5211/2005 IA 1/2009(WPMP 22205/2009) IA 1/2011(WPMP 2877/2011)	M V S SURESH KUMAR V VENKATARAMANA P KRISHNA MOHAN	THE ADVOCATE GENERAL GP FOR LAND ACQUISITION R CHANDRASHEKAR REDDY C JAYASREE SARATHY L PRABHAKAR REDDY SC FOR TSIIC	RANGA REDDY
73	WP/5405/2005	GP FOR ASSIGNMENT	K VENKAT RAO P GURU MURTHY	HYDERABAD
74	WP/6335/2005	KATRAGADDA GOPAL CHOUARY	R VINOD REDDY(SC FOR TSTRANSCO)	HYDERABAD
75	WP/8293/2005 IA 1/2011(WPMP 2878/2011)	P KRISHNA MOHAN	THE ADVOCATE GENERAL GP FOR LAND ACQUISITION R CHANDRASHEKAR REDDY VELAGAPUDI V N RAO	RANGA REDDY

76	WP/8481/2005 WA/170/2002	S CHANDRASEKHAR	GP FOR LAND ACQUISITION GP FOR LAND ACQUISITION (TG)	ADILABAD
77	WP/8549/2005 WP/6941/2007 WP/8545/2005 WP/9034/2010 WP/9074/2004 WP/13622/2005 WP/13779/2005 WP/20949/2010	K V SIMHADRI S RAVI	GP FOR PROHIBITION EXCISE GP FOR PROHIBITION EXCISE (TG) P SRINIVASULU	HYDERABAD
78	WP/8706/2005	N VIJAY M KRISHNA MOHAN RAO	GP FOR FORESTS	HYDERABAD
79	WP/8848/2005 WP/8616/2005 WP/8617/2005	S SATYAM REDDY	G NARENDER REDDY((SC FOR TG ZPPS) GP FOR SERVICES II	WARANGAL
80	WP/8972/2005	B ADINARAYANA RAO	GP FOR LAND ACQUISITION GP FOR REVENUE L PRABHAKAR REDDY SC FOR TSIIC	HYDERABAD
81	WP/9025/2005	I MALLIKARJUNA SHARMA	KOMMINENI MANI DEEPIKA GP FOR GENERAL ADMINISTRATION NAMAVARAPU RAJESHWAR RAO(ASSGI)	HYDERABAD
82	WP/10034/2005	J KANAKAIAH		NIZAMABAD
83	WP/10107/2005 IA 1/2005(WVMP 3197/2005) IA 1/2009(WPMP 30130/2009)	P SRINIVASULU	THE ADVOCATE GENERAL E MADAN MOHAN RAO GP FOR LAND ACQUISITION L PRABHAKAR REDDY SC FOR TSIIC	HYDERABAD
84	WP/10163/2005	VIVEK JAIN	THE ADVOCATE GENERAL M V S SURESH KUMAR GP FOR LAND ACQUISITION L PRABHAKAR REDDY SC FOR TSIIC	RANGA REDDY
85	WP/10598/2005	B ADINARAYANA RAO	THE ADVOCATE GENERAL GP FOR LAND ACQUISITION R CHANDRASHEKAR REDDY GP FOR INDUSTRIES COMMERCE L PRABHAKAR REDDY SC FOR TSIIC	HYDERABAD
86	WP/11063/2005 IA 5/2005(WPMP 57273/2005) IA 1/2015(WPMP 5782/2015) IA 2/2015(WPMP 5783/2015) IA 3/2015(WPMP 5785/2015) IA 4/2015(WPMP 5787/2015) IA 5/2015(WPMP 9591/2015)	M V S SURESH KUMAR V VENKATARAMANA	THE ADVOCATE GENERAL GP FOR LAND ACQUISITION R CHANDRASHEKAR REDDY L PRABHAKAR REDDY SC FOR TSIIC	RANGA REDDY

87	WP/11238/2005 IA 4/2005(WPMP 58233/2005) WP/18697/2006	V VENKATARAMANA	GP FOR ASSIGNMENT GP FOR REVENUE	RANGA REDDY
88	WP/11394/2005 IA 8/2005(WPMP 59210/2005) IA 10/2005(WPMP 111092/2005)	L RAVICHANDER	GP FOR REVENUE P A SESHU	RANGA REDDY
89	WP/12568/2005 IA 1/2005(WPMP 15976/2005) IA 1/2010(WPMP 30162/2010)	P V RAMANA	POLISETTY RADHA KRISHNA GP FOR MUNICIPAL ADMN URBAN DEV	KHAMMAM
90	WP/13622/2005 IA 2/2005(WPMP 17287/2005)	P SRINIVASULU	GP FOR PROHIBITION EXCISE SURIBABU S(SPL SC FOR CT AP)	HYDERABAD
91	WP/13935/2005	PRAKASH BUDDARAPU	SUDHAKAR REDDY T (SC FOR APSHC) M RAVINDRANATH REDDY(SC FOR APSHC) GP FOR HOUSING	NALGONDA
92	WP/14061/2005 IA 1/2008(WPMP 27505/2008) IA 2/2008(WPMP 27506/2008) IA 1/2015(WPMP 28730/2015) IA 2/2015(WPMP 28731/2015) IA 1/2020 WP/33388/2014	S S REDDY V VENKATARAMANA	THE ADVOCATE GENERAL GP FOR LAND ACQUISITION B VAIJAYANTHI NAMAVARAPU RAJESHWAR RAO(ASSGI) L PRABHAKAR REDDY SC FOR TSIIC	RANGA REDDY
93	WA/734/2011 WA/508/2011 WA/657/2011 WA/979/2013 WP/12572/2003	K RAM REDDY	ADDL ADVOCATE GENERAL (TG) N MUKUNDA REDDY RAVI T SUDHAKAR REDDY GP FOR REVENUE	HYDERABAD
<b>wt94</b>	WP/12572/2003	E MADAN MOHAN RAO		HYDERABAD
<b>wt95</b>	WA/508/2011	THE ADVOCATE GENERAL	ADDL ADVOCATE GENERAL (TG) N MUKUNDA REDDY RAVI G MADHUSUDHAN REDDY T SUDHAKAR REDDY K RAM REDDY	HYDERABAD
<b>wt96</b>	WA/657/2011	G MADHUSUDHAN REDDY	THE ADVOCATE GENERAL N MUKUNDA REDDY RAVI T SUDHAKAR REDDY K RAM REDDY	HYDERABAD
<b>wt97</b>	WA/979/2013 IA 1/2015(WAMP 3017/2015)	V RAMAKRISHNA REDDY	G MADHUSUDHAN REDDY N SRIDHAR REDDY T SUDHAKAR REDDY GP FOR REVENUE K RAMI REDDY B MAHENDER REDDY	HYDERABAD



98	WA/1199/2012 IA 2/2012(WAMP 2542/2012) IA 1/2013(WAMP 955/2013) IA 1/2016(WAMP 1700/2016) WA/441/2004 WA/1966/2003	GP FOR SCHOOL EDUCATION (TG)	SRINIVASA RAO MADIRAJU M SURENDER RAO J R MANOHAR RAO	WARANGAL
<b>wt99</b>	WA/1966/2003	GP FOR SCHOOL EDUCATION	P INNAYYA REDDY A VENKATARAMANA	HYDERABAD
<b>wt100</b>	WA/441/2004	GP FOR SCHOOL EDUCATION	P INNAYYA REDDY T BALA MOHAN REDDY P RAMABRAHMAM	HYDERABAD



**HIGH COURT FOR THE STATE OF TELANGANA**  
**COURT NO. 2**  
**THE HONOURABLE SRI JUSTICE M.S.RAMACHANDRA RAO**  
**THE HONOURABLE SRI JUSTICE T.VINOD KUMAR**  
To be Heard on Monday The 9<sup>th</sup> day of August 2021

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S.No.	Case Number	Petitioner Adv.	Respondent Adv.	District/Case Remarks
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**(MASTER LIST OF OLD FINAL HEARING CASES)**

**FINAL HEARING**

1	WP/25373/1998 IA 2/2002(WPMP 22207/2002) IA 3/2004(WPMP 68654/2004) IA 4/2004(WPMP 104050/2004) IA 5/2004(WPMP 104051/2004) IA 1/2016(WPMP 35615/2016) IA 3/2016(WPMP 153798/2016)	N PRAVEEN KUMAR G NEERAJA REDDY(SC FOR TG AGRL M C)	SHANTHI NEELAM  GP FOR MCPL ADMN URBAN DEV (TG) SPL GP FOR TAXES	ADILABAD
2	WP/917/1999 IA 2/2012(WPMP 68462/2012) WP/27597/1997	VIVEK CHANDRA SEKHAR S	V GOPALAKRISHNA GOKHALEY JALAKAM SATHYARAM(SR SC FOR CB EXCISE)	HYDERABAD
3	WP/1554/2001 IA 2/2004(WPMP 106234/2004)	POTTIGARI SRIDHAR REDDY	A RAMA KRISHNA REDDY (SC FOR CBEC) SUDARSHAN REDDY DUDDUGUNTA M V J K KUMAR (SR SC FOR CEC SER TAX ) KRISHNA REDDY PUTTA	HYDERABAD
4	WP/20180/2001 IA 1/2013(WPMP 33274/2013)	C JAYASREE SARATHY	NAMAVARAPU RAJESHWAR RAO(ASSGI) P S P SURESH KUMAR DOMINIC FERNANDES (senior standing counsel for CBIC)	HYDERABAD

5	WP/25484/2001	Y SRINIVASA REDDY	SWAROOP OORILLA(SR SC FOR CBIT AND CUSTOMS) M V J K KUMAR (SR SC FOR CEC SER TAX )	HYDERABAD
6	WP/413/2002	M V RAJA RAAM	P SARADA	HYDERABAD
7	WP/1601/2002 IA 3/2002(WPMP 18949/2002)	K UDAYA SRI	S R ASHOK SPL GP FOR TAXES	HYDERABAD
8	WP/4810/2002 IA 4/2002(WPMP 32325/2002)		ADHI VENKATESWARA RAO S R ASHOK NAMAVARAPU RAJESHWAR RAO(ASSGI)	HYDERABAD
9	WP/5051/2002 IA 4/2002(WAMP 31711/2002)	MOHAN VINOD ASSOCIATES	ADHI VENKATESWARA RAO NAMAVARAPU RAJESHWAR RAO(ASSGI)	HYDERABAD
10	WP/5396/2002 WP/5402/2002 WP/5404/2002	A V KRISHNA KOUNDINYA	J V PRASAD	HYDERABAD
11	WP/5402/2002 WP/5404/2002	A V KRISHNA KOUNDINYA	SPL GP FOR TAXES (TG)	HYDERABAD
12	WP/5404/2002	A V KRISHNA KOUNDINYA	J V PRASAD	HYDERABAD
13	WP/11612/2002 IA 1/2002(WPMP 14324/2002) IA 1/2008(WPMP 25171/2008)	B CHANDRASEN REDDY	NAMAVARAPU R RAO(CENTRAL GOVT COUNSEL) S VIJAYA BHARATHI	HYDERABAD
14	WP/18056/2002 IA 1/2013(WPMP 33275/2013)	K JAGADISHWAR REDDY	NAMAVARAPU RAJESHWAR RAO(ASSGI) P S P SURESH KUMAR	HYDERABAD
15	WP/21551/2002	O MANOHER REDDY	JOSYULA BHASKARA RAO(SC FORCENTRL GOVT)	HYDERABAD
16	WP/24292/2002 IA 1/2002(WPMP 30555/2002)	CHALLA GUNARANJAN	M KIRANMAYEE(SC FOR INCOMETAX ) S R ASHOK	HYDERABAD
17	WP/18754/2003 WP/18783/2003	Y VENKATESH REDDY	SPL GP FOR TAXES (TG)	HYDERABAD

18	WP/23470/2003 IA 1/2003(WPMP 29485/2003) IA 1/2015(WPMP 15025/2015)	M PAPA REDDY	GP FOR REVENUE (TG) JUKANTI ANIL KUMAR GP FOR COMMERCIAL TAX (TG)	HYDERABAD
19	WP/9074/2004 IA 1/2004(WPMP 11686/2004) IA 2/2004(WPMP 11687/2004)	K V SIMHADRI	GP FOR PROHIBITION EXCISE L VENKATESHWAR RAO S RAVI P SRINIVASULU	HYDERABAD
20	WP/15520/2004 IA 1/2005(WVMP 2467/2005)	P MURALI KRISHNA	S R ASHOK V R BADRI(SC FOR ITAX) S R ASHOK S NANDA	HYDERABAD
21	WP/21775/2004	M V J K KUMAR	GP FOR COMMERCIAL TAX DANTU SRINIVAS( SPL SC FOR CT)	HYDERABAD
22	WP/21891/2004	GP FOR SERVICES II		NIZAMABAD
23	WP/23660/2004 IA 1/2004(WPMP 31036/2004) IA 1/2013(WPMP 164441/2013)	O MANOHER REDDY	A RAMA KRISHNA REDDY (SC FOR CBEC) SUNDARI R PISUPATI(SR SC FOR CEC AND ST)	HYDERABAD
24	WP/23701/2004	TEJPRAKASH TOSHNIWAL	GP FOR COMMERCIAL TAX SURIBABU S(SPL SC FOR CT AP) JUKANTI ANIL KUMAR (SC FOR COMM. TAX TG)	RANGA REDDY
25	WP/994/2005 IA 1/2005(WPMP 1301/2005)	SRINIVASA RAO BODDULURI	A RAMA KRISHNA REDDY (SC FOR CBEC) Y N LOHITA SUNDARI R PISUPATI(SR SC FOR CEC AND ST) NAMAVARAPU RAJESHWAR RAO(ASSGI)	HYDERABAD
26	WP/2293/2005 IA 1/2005(WVMP 733/2005) IA 2/2005(WPMP 3085/2005)	N SRIDHAR REDDY	JYOTHI ESWAR GOGINENI	NIZAMABAD
27	WP/2944/2005	J RAMACHANDRA RAO	NAMAVARAPU RAJESHWAR RAO(ASSGI)	HYDERABAD

28	WP/3128/2005	M V J K KUMAR (SR SC FOR CEC SER TAX ) DR K MANMADHA RAO (SR SC FOR CB EXCISE)	KOTI REDDY IDAMAKANTI K V SUBRAHMANYA NARUSU	HYDERABAD
29	WP/3534/2005 IA 1/2015(WPMP 7764/2015) WP/9256/2005 WP/13625/2005	VEDULA SRINIVAS	GP FOR FORESTS THE ADVOCATE GENERAL	HYDERABAD
30	WP/5667/2005	CHALLA GUNARANJAN	J V PRASAD	HYDERABAD
31	WP/6394/2005 IA 1/2006(WPMP 15775/2006) IA 2/2006(WPMP 30897/2006)	N R SIVA SWAMY	A RAMA KRISHNA REDDY (SC FOR CBEC) JALAKAM SATHYARAM(SR SC FOR CB EXCISE) NAMAVARAPU RAJESHWAR RAO(ASSGI)	HYDERABAD
32	WP/6900/2005 IA 1/2006(WPMP 32424/2006)	A V RAGHU RAM K RAJI REDDY	J V PRASAD	HYDERABAD
33	WP/7454/2005	K RAJI REDDY DUNDU MANMOHAN	S R ASHOK V R BADRI(SC FOR ITAX) B NARASIMHA SARMA	MEDAK
34	WP/11875/2005	CHALLA GUNARANJAN	S R ASHOK V R BADRI(SC FOR ITAX)	HYDERABAD
35	WP/15052/2005 WP/15055/2005 WP/15056/2005	A V KRISHNA KOUNDINYA	B NARASIMHA SARMA	HYDERABAD
36	WP/15055/2005	A V KRISHNA KOUNDINYA	B NARASIMHA SARMA	HYDERABAD
37	WP/15056/2005	A V KRISHNA KOUNDINYA	B NARASIMHA SARMA	HYDERABAD
38	WP/15484/2005 IA 1/2005(WPMP 19664/2005)	G ANANDAM	NAMAVARAPU RAJESHWAR RAO(ASSGI) P S P SURESH KUMAR	HYDERABAD
39	WP/18462/2005	Y RATNAKAR	J V PRASAD	HYDERABAD
40	WP/19014/2005	B CHANDRASEN REDDY	J V PRASAD (SC FOR INCOME TAX)	HYDERABAD

41	WP/19176/2005	MOHAN VINOD ASSOCIATES	V GOPALAKRISHNA GOKHALEY A RADHA KRISHNA NAMAVARAPU RAJESHWAR RAO(ASSGI) DOMINIC FERNANDES (senior standing counsel for CBIC)	HYDERABAD
42	WP/19774/2005 WP/19014/2005 WP/25021/2005 WP/25022/2005	B CHANDRASEN REDDY	J V PRASAD (SC FOR INCOME TAX) NAMAVARAPU RAJESHWAR RAO(ASSGI)	HYDERABAD
43	WP/20350/2005	S DWARAKANATH	SURIBABU S(SPL SC FOR CT AP) GP FOR REVENUE (AP) GP FOR COMMERCIAL TAX (TG)	HYDERABAD
44	WP/21050/2005 IA 1/2005(WPMP 26947/2005)	Y RATNAKAR	S R ASHOK V R BADRI(SC FOR ITAX)	HYDERABAD
45	WP/21083/2005	BHASKAR REDDY VEMIREDDY	GP FOR COMMERCIAL TAX DANTU SRINIVAS(SPL SC FOR CT)	HYDERABAD
46	WP/22758/2005	DUNDU MANMOHAN	B NARASIMHA SARMA	HYDERABAD
47	WP/25021/2005 WP/19014/2005	B CHANDRASEN REDDY	S R ASHOK NAMAVARAPU RAJESHWAR RAO(ASSGI)	HYDERABAD
48	WP/25022/2005 IA 1/2005(WPMP 32175/2005)	B CHANDRASEN REDDY	NAMAVARAPU RAJESHWAR RAO(ASSGI)	HYDERABAD
49	WP/496/2006 IA 1/2006(WPMP 611/2006) IA 4/2006(WPMP 47473/2006) IA 5/2006(WVMP 47474/2006)	BHASKAR REDDY VEMIREDDY	GP FOR COMMERCIAL TAX GP FOR REVENUE DANTU SRINIVAS(SPL SC FOR CT) V L SURENDRA	HYDERABAD
50	WP/2297/2006	M V J K KUMAR	SUNDARI R PISUPATI(SR SC FOR CEC AND ST) L PRABHAKAR REDDY SC FOR TSIIC DOMINIC FERNANDES (senior standing counsel for CBIC)	MEDAK
51	WP/3755/2006	MILIND G GOKHALE	S R ASHOK V R BADRI(SC FOR ITAX)	HYDERABAD

52	WP/5089/2006 IA 1/2006(WPMP 6467/2006)	VEDULA SRINIVAS	SUNDARI R PISUPATI(SR SC FOR CEC AND ST) DOMINIC FERNANDES (senior standing counsel for CBIC)	HYDERABAD
53	WP/5247/2006 IA 1/2006(WPMP 6665/2006) IA 1/2013(WPMP 29288/2013) WP/5340/2007 WP/18108/2007	O MANOHER REDDY	S SRI RAM REDDY SUNDARI R PISUPATI(SR SC FOR CEC AND ST) DOMINIC FERNANDES (senior standing counsel for CBIC)	HYDERABAD
54	WP/6532/2006 IA 1/2006(WPMP 8348/2006) WP/6724/2006 WP/6732/2006	B G RAVINDER REDDY	V GOPALAKRISHNA GOKHALEY NAMAVARAPU RAJESHWAR RAO(ASSGI)	NIZAMABAD
55	WP/6724/2006 IA 1/2006(WPMP 8601/2006) IA 1/2013(WPMP 164438/2013)	B G RAVINDER REDDY	V GOPALAKRISHNA GOKHALEY B NARAYANA REDDY	NIZAMABAD
56	WP/6732/2006 IA 1/2006(WPMP 8615/2006) IA 1/2013(WPMP 161761/2013) IA 2/2013(WPMP 161770/2013)	B G RAVINDER REDDY	V GOPALAKRISHNA GOKHALEY	NIZAMABAD
57	WP/7667/2006 IA 1/2006(WPMP 9812/2006)	BHASKAR REDDY VEMIREDDY	GP FOR COMMERCIAL TAX SURIBABU S(SPL SC FOR CT AP)	HYDERABAD
58	WP/8918/2006 WP/8931/2006 WP/11864/2006	S DWARAKANATH	GP FOR COMMERCIAL TAX J ANIL KUMAR (SC FOR TSHC) GP FOR INDUSTRIES COMMERCE	RANGA REDDY
<b>wt59</b>	WP/8931/2006	S DWARAKANATH	GP FOR COMMERCIAL TAX J ANIL KUMAR (SC FOR TSHC) DANTU SRINIVAS( SPL SC FOR CT) GP FOR INDUSTRIES COMMERCE	RANGA REDDY

wt60	WP/11864/2006	S DWARAKANATH	GP FOR COMMERCIAL TAX J ANIL KUMAR (SC FOR TSHC) DANTU SRINIVAS( SPL SC FOR CT) GP FOR INDUSTRIES COMMERCE	RANGA REDDY
61	WP/10118/2006	G NARENDRA CHETTY	GP FOR COMMERCIAL TAX SURIBABU S(SPL SC FOR CT AP) JOGINIPALLY SAI KRISHNA	MEDAK
62	WP/11329/2006 IA 1/2006(WPMP 14085/2006)	S KRISHNA MURTHY	GP FOR COMMERCIAL TAX DANTU SRINIVAS( SPL SC FOR CT)	HYDERABAD
63	WP/12208/2006 IA 1/2006(WPMP 15183/2006)	S DWARAKANATH	SURIBABU S(SPL SC FOR CT AP) SPL GP FOR TAXES	HYDERABAD
64	WP/12260/2006 IA 1/2006(WPMP 15244/2006)	S DWARAKANATH	GP FOR COMMERCIAL TAX DANTU SRINIVAS( SPL SC FOR CT)	HYDERABAD
65	WP/12461/2006 IA 1/2006(WVMP 1526/2006) WP/12713/2006	D SESHASAYANA REDDY	N RAJESHWAR RAO(AST SOL GEN) SUNDARI R PISUPATI(SR SC FOR CEC AND ST) DOMINIC FERNANDES (senior standing counsel for CBIC)	HYDERABAD
66	WP/12713/2006 IA 1/2006(WVMP 1525/2006)	D SESHASAYANA REDDY	N RAJESHWAR RAO(AST SOL GEN) S SRI RAM REDDY SUNDARI R PISUPATI(SR SC FOR CEC AND ST) DOMINIC FERNANDES (senior standing counsel for CBIC)	HYDERABAD
67	WP/12757/2006 IA 1/2006(WPMP 15850/2006)	S KRISHNA MURTHY	GP FOR COMMERCIAL TAX GP FOR INDUSTRIES COMMERCE	HYDERABAD
68	WP/13761/2006 IA 1/2006(WPMP 17124/2006)	TEJPRAKASH TOSHNIWAL	SURIBABU S(SPL SC FOR CT AP) SPL GP FOR TAXES	HYDERABAD
69	WP/15782/2006 IA 1/2006(WPMP 19674/2006)	S KRISHNA MURTHY	GP FOR COMMERCIAL TAX DANTU SRINIVAS( SPL SC FOR CT)	HYDERABAD



70	WP/16153/2006 IA 1/2006(WPMP 20153/2006)	S KRISHNA MURTHY	GP FOR COMMERCIAL TAX SURIBABU S(SPL SC FOR CT AP)	KHAMMAM
71	WP/16516/2006 IA 1/2006(WPMP 20620/2006)	K DURGA PRASAD	GP FOR COMMERCIAL TAX	HYDERABAD
72	WP/16866/2006	J V RAO	M V J K KUMAR (SR SC FOR CEC SER TAX ) DOMINIC FERNANDES (senior standing counsel for CBIC)	KHAMMAM
73	WP/16891/2006 IA 1/2006(WPMP 21169/2006)	C V NARASIMHAM		HYDERABAD
74	WP/18501/2006 WP/9956/2007	P BHASKAR	SURIBABU S(SPL SC FOR CT AP) GP FOR REVENUE GP FOR COMMERCIAL TAX (TG)	HYDERABAD
<b>wt75</b>	WP/9956/2007	P BHASKAR	DANTU SRINIVAS( SPL SC FOR CT) GP FOR COMMERCIAL TAX (TG)	HYDERABAD
76	WP/18938/2006 IA 1/2006(WPMP 23815/2006)	S KRISHNA MURTHY	GP FOR COMMERCIAL TAX (TG)	HYDERABAD
77	WP/19815/2006	A V KRISHNA KOUNDINYA	S R ASHOK V R BADRI(SC FOR ITAX) CH SIVA REDDY	HYDERABAD
78	WP/20337/2006 IA 2/2006(WPMP 27652/2006) IA 1/2007(WPMP 1373/2007) CEA/117/2006	S RAVI	GP FOR MED HEALTH AND FAMILY WELFARE NAMAVARAPU RAJESHWAR RAO(ASSGI) P S P SURESH KUMAR GP FOR CIVIL SUPPLIES	HYDERABAD
79	WP/21255/2006 IA 1/2006(WPMP 26964/2006)	S KRISHNA MURTHY	GP FOR COMMERCIAL TAX DANTU SRINIVAS( SPL SC FOR CT)	HYDERABAD
80	WP/21351/2006	A V KRISHNA KOUNDINYA	B NARASIMHA SARMA S R ASHOK K RAJI REDDY(SENIOR SC INCOME TAX DEPT)	HYDERABAD

81	WP/21352/2006	A V KRISHNA KOUNDINYA	B NARASIMHA SARMA S R ASHOK K RAJI REDDY(SENIOR SC INCOME TAX DEPT)	HYDERABAD
82	WP/21477/2006	CHALLA GUNARANJAN	S R ASHOK V R BADRI(SC FOR ITAX)	HYDERABAD
83	WP/21549/2006	CHALLA GUNARANJAN	S R ASHOK V R BADRI(SC FOR ITAX)	HYDERABAD
84	WP/22008/2006	S CHAKRAPANI	GP FOR COMMERCIAL TAX SURIBABU S(SPL SC FOR CT AP) GP FOR REVENUE	HYDERABAD
85	WP/22377/2006	SHAIK JEELANI BASHA	GP FOR COMMERCIAL TAX	MEDAK
86	WP/22615/2006 IA 1/2007(WVMP 2364/2007)	BHASKAR REDDY VEMIREDDY DANTU SRINIVAS( SPL SC FOR CT)	GP FOR COMMERCIAL TAX	HYDERABAD
87	WP/22640/2006 IA 1/2013(WPMP 164443/2013)	S CHAKRAPANI	(SR SC FOR CB EXCISE) V GOPALAKRISHNA GOKHALEY	HYDERABAD
88	WP/22826/2006	B ADINARAYANA RAO	GP FOR COMMERCIAL TAX	HYDERABAD
89	WP/23001/2006	S CHAKRAPANI	GP FOR COMMERCIAL TAX SURIBABU S(SPL SC FOR CT AP) GP FOR REVENUE	RANGA REDDY
90	WP/23003/2006 IA 1/2007(WVMP 520/2007)	S CHAKRAPANI	GP FOR COMMERCIAL TAX SURIBABU S(SPL SC FOR CT AP)	RANGA REDDY
91	WP/23268/2006	B CHANDRASEN REDDY	GP FOR COMMERCIAL TAX	HYDERABAD
92	WP/23436/2006 IA 1/2008(WVMP 2640/2008) IA 1/2011(WPMP 41584/2011)	VEDULA SRINIVAS	V GOPALAKRISHNA GOKHALEY N RAJESHWAR RAO(AST SOL GEN) DOMINIC FERNANDES (senior standing counsel for CBIC)	ADILABAD
93	WP/23915/2006 IA 1/2006(WPMP 30515/2006)	GP FOR SERVICES II		HYDERABAD

94	WP/24224/2006 IA 1/2009(WPMP 13863/2009)	E MADAN MOHAN RAO	K.R KOTESWERA RAO(SR SC FOR CANTONMENT) NAMAVARAPU RAJESHWAR RAO(ASSGI)	HYDERABAD
95	WP/26567/2006 IA 2/2006(WPMP 34136/2006)	S DWARAKANATH	GP FOR FINANCE PLANNING DANTU SRINIVAS( SPL SC FOR CT) R RADHA KRISHNA REDDY(SC FOR GHMC) RAMA RAO GHANTA D NARSIMULU L VENKATESHWAR RAO SC FOR GHMC	HYDERABAD
96	WP/27254/2006 IA 1/2006(WPMP 35014/2006)	M V S SURESH KUMAR	GP FOR COMMERCIAL TAX DANTU SRINIVAS( SPL SC FOR CT)	WARANGAL
97	WP/13373/2007 IA 1/2007(WPMP 16753/2007) IA 2/2007(WPMP 23040/2007) IA 3/2007(WPMP 23041/2007) WP/14840/2007	K DURGA PRASAD	GP FOR COMMERCIAL TAX SURIBABU S(SPL SC FOR CT AP)	HYDERABAD
98	WP/14195/2007 IA 1/2007(WPMP 17815/2007)	SHAIK JEELANI BASHA	GP FOR COMMERCIAL TAX	HYDERABAD
99	WP/15239/2007 IA 1/2007(WPMP 19229/2007)	P GIRISH KUMAR	GP FOR COMMERCIAL TAX DANTU SRINIVAS( SPL SC FOR CT)	HYDERABAD
100	WP/15798/2007 IA 1/2007(WPMP 20044/2007) IA 2/2007(WPMP 69759/2007)	S CHAKRAPANI	GP FOR COMMERCIAL TAX	HYDERABAD
101	WP/19074/2007 IA 1/2007(WPMP 24517/2007)	C RAGHU	GP FOR COMMERCIAL TAX DANTU SRINIVAS( SPL SC FOR CT)	RANGA REDDY
102	WP/20345/2007 IA 1/2007(WPMP 26307/2007)	S KRISHNA MURTHY	GP FOR COMMERCIAL TAX	HYDERABAD
103	WP/20981/2007	BHASKAR REDDY VEMIREDDY	SURIBABU S(SPL SC FOR CT AP) VALLURI MOHAN SRINIVAS DANTU SRINIVAS( SPL SC FOR CT)	HYDERABAD

104	WP/21232/2007	T BALA MOHAN REDDY	GP FOR REVENUE (TG) NAMAVARAPU RAJESHWAR RAO(ASSGI) GP FOR COMMERCIAL TAX (TG)	RANGA REDDY
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**HIGH COURT FOR THE STATE OF TELANGANA**  
**COURT NO. 15**

**THE HONOURABLE SRI JUSTICE P NAVEEN RAO**

To be Heard on Friday The 6<sup>th</sup> day of August 2021

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S.No.	Case Number	Petitioner Adv.	Respondent Adv.	District/Case	Remarks
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**(MASTER LIST OF OLD FINAL HEARING CASES)**

**FINAL HEARING**

1	WP/2605/2005 IA 1/2015(WPMP 31117/2015)	M V DURGA PRASAD	MIR MASOOD KHAN	KHAMMAM	
2	WP/11639/2006	K VENUMADHAV	M A K MUKHEED M A MUJEEB MIR MASOOD KHAN GP FOR SOCIAL WELFARE	HYDERABAD	
3	WP/15746/2006 IA 1/2006(WPMP 19612/2006)	SUBHANI S M	V RAVINDER RAO GP FOR REVENUE K SREENIVAS A SUDERSHAN REDDY	MAHABUBNAGAR	
4	WP/15007/2007 IA 1/2007(WPMP 18886/2007) IA 1/2013(WPMP 30578/2013)	K SATYANARAYANA GOUD	MIR MASOOD KHAN GP FOR SOCIAL WELFARE SUBHANI S M K VENUMADHAV	RANGA REDDY	
5	WP/24611/2007 IA 2/2014(WPMP 16416/2014) IA 1/2018 IA 2/2018	O MANOHER REDDY	FARHAN AZAM KHAN M MEHDI HUSSAIN	MEDAK	
6	WP/1096/2008 IA 1/2008(WPMP 1313/2008)	S GANESH RAO	GP FOR CEILING GP FOR ASSIGNMENT	WARANGAL	
7	WP/5384/2008 IA 1/2008(WPMP 6986/2008)	O MANOHER REDDY	GP FOR REVENUE	RANGA REDDY	
8	WP/5640/2008 IA 1/2008(WPMP 7330/2008)	SIVAPRASAD DADDANALA	P RAMABHOOPAL REDDY GP FOR REVENUE	HYDERABAD	
9	WP/6236/2008	V SREE RANGA RAO	GP FOR HOME GP FOR ASSIGNMENT	RANGA REDDY	

10	WP/7213/2008 IA 1/2017(WPMP 30642/2017) IA 2/2017(WPMP 30644/2017) IA 3/2017(WPMP 30646/2017)	M V DURGA PRASAD	GP FOR REVENUE	RANGA REDDY
11	WP/7250/2008 IA 1/2008(WPMP 9515/2008)	P LAKSHMA REDDY	GP FOR REVENUE	MAHABUBNAGAR
12	WP/7291/2008	B VENKAT RAMA RAO	GP FOR REVENUE	RANGA REDDY
13	WP/7439/2008 IA 1/2008(WPMP 9783/2008) IA 6/2008(WVMP 106262/2008) IA 1/2009(WVMP 14755/2009)	N VIJAY	MIRZA SAFIULLA BAIG FARHAN AZAM KHAN MIR MASOOD KHAN SUBHANI S M	HYDERABAD
14	WP/8301/2008 IA 1/2008(WPMP 10977/2008)	E AJAY REDDY	GP FOR CEILING GP FOR ASSIGNMENT K GOVERDHAN REDDY	HYDERABAD
15	WP/9605/2008 IA 1/2008(WPMP 12682/2008)	RAMA RAO GHANTA	GP FOR REVENUE	HYDERABAD
16	WP/10781/2008 IA 5/2008(WPMP 55432/2008) IA 6/2008(WPMP 59339/2008) WP/8556/2009	VIVEK JAIN O MANOHER REDDY	GP FOR REVENUE	HYDERABAD
17	WP/11246/2008 IA 4/2008(WPMP 58050/2008)	A NARASIMHA REDDY	GP FOR REVENUE	HYDERABAD
18	WP/11320/2008 IA 5/2008(WPMP 58821/2008)	M S SRINIVASA IYENGAR	GP FOR REVENUE THE ADVOCATE GENERAL (TG)	HYDERABAD
19	WP/12368/2008	B MOHANA REDDY	GP FOR CEILING N BHARAT BABU	HYDERABAD
20	WP/15303/2008	HARENDER PRASAD	V V ANIL KUMAR GP FOR REVENUE	HYDERABAD
21	WP/16622/2008 IA 1/2008(WPMP 21534/2008)	B S REDDY	GP FOR REVENUE	HYDERABAD
22	WP/16879/2008 IA 1/2011(WVMP 701/2011) WP/16605/2008	N RAGHAVAN	GP FOR ASSIGNMENT GP FOR REVENUE CHATLA MADHU( SC FORGHMC CRL25 30 )	RANGA REDDY

23	WP/17079/2008 IA 1/2009(WPMP 21439/2009) IA 2/2009(WPMP 23816/2009) IA 1/2010(WVMP 2331/2010)	NIVARTHI MRUTHYANJAYA SASTRY V SREE RANGA RAO	GP FOR REVENUE M RAVINDRA	RANGA REDDY
24	WP/17394/2008 IA 1/2008(WVMP 2878/2008)	D PRAMADA	GP FOR REVENUE	HYDERABAD
25	WP/17529/2008	N MUKUND REDDY	GP FOR REVENUE Y RAMA RAO(SC FOR HMDA)	HYDERABAD
26	WP/18300/2008	G SUBASH	GP FOR REVENUE	RANGA REDDY
27	WP/18372/2008 IA 1/2019	K MAHIPATHI RAO	GP FOR ASSIGNMENT T BALA MOHAN REDDY GP FOR REVENUE	HYDERABAD
28	WP/18428/2008 IA 1/2010(WPMP 176459/2010) IA 1/2011(WPMP 5860/2011)	MOHD MOIN AHMED QUADRI	THE ADVOCATE GENERAL GP FOR REVENUE	HYDERABAD
29	WP/18535/2008	K MAHIPATHI RAO	GP FOR ASSIGNMENT GP FOR REVENUE	HYDERABAD
30	WP/18564/2008 IA 1/2008(WPMP 24158/2008)	KOWTURU PAVAN KUMAR	GP FOR REVENUE	KHAMMAM
31	WP/18601/2008 WP/18846/2008 WP/19950/2008 WP/21825/2008 WP/22071/2008	SRINIVAS DAMMALAPATI	GP FOR ASSIGNMENT GP FOR REVENUE	HYDERABAD
32	WP/18620/2008 IA 1/2008(WPMP 24231/2008) IA 1/2010(WPMP 34822/2010) WP/18808/2008 WP/22290/2008	G SUDHA	GP FOR REVENUE	HYDERABAD
33	WP/18701/2008	M R K CHAKRAVARTHY	GP FOR REVENUE	HYDERABAD
34	WP/18755/2008	KOWTURU PAVAN KUMAR	GP FOR ASSIGNMENT GP FOR REVENUE	HYDERABAD
35	WP/18759/2008	KOWTURU PAVAN KUMAR	GP FOR ASSIGNMENT GP FOR REVENUE	HYDERABAD
36	WP/18768/2008 IA 1/2008(WPMP 24432/2008)	A SURYANARAYANA S SURYA PRAKASA RAO	GP FOR REVENUE N PRAVEEN KUMAR(SC FOR MC TELANGANA)	RANGA REDDY

37	WP/18797/2008	KOWTURU PAVAN KUMAR	GP FOR ASSIGNMENT GP FOR REVENUE	HYDERABAD
38	WP/18808/2008 IA 1/2008(WPMP 24479/2008)	G SUDHA	C V VINITHA REDDY	HYDERABAD
39	WP/19450/2008 IA 1/2008(WPMP 25365/2008)	A PADMA	GP FOR REVENUE	HYDERABAD
40	WP/20079/2008	N SUBBA RAO	T BALA MOHAN REDDY GP FOR REVENUE	HYDERABAD
41	WP/20316/2008 IA 1/2008(WPMP 26525/2008)	C RAGHU	GP FOR REVENUE	RANGA REDDY
42	WP/20698/2008	V HARI HARAN	GP FOR REVENUE	HYDERABAD
43	WP/20751/2008 IA 1/2008(WPMP 27108/2008) WP/20900/2008	S RAVINDRANATH	GP FOR REVENUE	RANGA REDDY
44	WP/20917/2008 IA 1/2008(WPMP 27338/2008)	K LALITHA	GP FOR REVENUE	HYDERABAD
45	WP/21457/2008	C HANUMANTHA RAO	GP FOR HOME GP FOR REVENUE	HYDERABAD
46	WP/21613/2008 IA 1/2008(WPMP 28225/2008)	VIVEK JAIN	GP FOR REVENUE	HYDERABAD
47	WP/21644/2008 IA 1/2008(WPMP 28260/2008)	CHALLA GUNARANJAN	GP FOR REVENUE	HYDERABAD
48	WP/21671/2008 IA 1/2008(WPMP 28293/2008)	V SREE RANGA RAO	GP FOR REVENUE	HYDERABAD
49	WP/21672/2008 IA 1/2008(WPMP 28294/2008)	V SREE RANGA RAO	GP FOR REVENUE	HYDERABAD
50	WP/21682/2008 IA 1/2011(WVMP 3530/2011)	K RAGHUVVEER REDDY	GP FOR ASSIGNMENT GP FOR REVENUE	RANGA REDDY
51	WP/21684/2008 IA 1/2008(WPMP 28306/2008)	V SREE RANGA RAO	GP FOR REVENUE	HYDERABAD
52	WP/21687/2008 IA 1/2008(WPMP 28309/2008)	K RAGHUVVEER REDDY	GP FOR REVENUE	RANGA REDDY
53	WP/22089/2008 IA 1/2008(WPMP 28776/2008) IA 4/2008(WPMP 114759/2008)	N PRAMOD	GP FOR REVENUE	HYDERABAD



54	WP/22197/2008 IA 1/2008(WPMP 28919/2008) IA 4/2008(WPMP 115109/2008)	UNNAM MURALIDHAR RAO	GP FOR REVENUE Y RAMA RAO(SC FOR HMDA)	HYDERABAD
55	WP/22290/2008 IA 1/2008(WPMP 29043/2008)	G SUDHA	GP FOR REVENUE	HYDERABAD
56	WP/22388/2008 IA 1/2008(WPMP 29173/2008)	G SUDHA	GP FOR CEILING GP FOR REVENUE	HYDERABAD
57	WP/22995/2008 IA 2/2008(WPMP 33942/2008) IA 3/2008(WPMP 34693/2008) IA 1/2009(WVMP 2634/2009)	V VENKATARAMANA	GP FOR FORESTS D JAGAN MOHAN REDDY GP FOR REVENUE	RANGA REDDY
58	WP/23203/2008 IA 1/2008(WPMP 30221/2008) WP/17882/2008	G SUDHA	GP FOR REVENUE	RANGA REDDY
59	WP/23392/2008	V SREE RANGA RAO	GP FOR REVENUE	HYDERABAD
60	WP/23872/2008 IA 1/2008(WPMP 31114/2008)	A SURYANARAYANA S SURYA PRAKASA RAO	NAGESH BHEEMAPAKA GP FOR REVENUE SAMPATH PRABHAKAR REDDY(SC FORGHMC)	RANGA REDDY
61	WP/23941/2008 IA 1/2008(WPMP 31205/2008) WP/21651/2008	HARENDER PRASAD	GP FOR REVENUE	HYDERABAD
62	WP/23999/2008	V SREE RANGA RAO	GP FOR REVENUE	HYDERABAD
63	WP/24306/2008 IA 1/2008(WPMP 31678/2008) IA 1/2012(WPMP 40526/2012) IA 1/2016(WPMP 25584/2016)	P VENUGOPAL	CH SIDDHARTHA SARMA GP FOR REVENUE	RANGA REDDY
64	WP/24396/2008 IA 1/2008(WPMP 31813/2008) IA 2/2008(WPMP 31814/2008) IA 1/2010(WPMP 129510/2010) IA 3/2010(WPMP 129512/2010) IA 4/2010(WPMP 129513/2010) IA 3/2017(WPMP 9231/2017)	M A BASITH	D DAMODAR REDDY GP FOR REVENUE	HYDERABAD

65	WP/24963/2008	G SUDHA	GP FOR ASSIGNMENT GP FOR REVENUE	HYDERABAD
66	WP/24978/2008 IA 1/2008(WPMP 32598/2008)	V ESWARAI AH CHOWDARY	A NARASIMHA REDDY GP FOR REVENUE V RAVI KIRAN RAO	HYDERABAD
67	WP/25208/2008 IA 1/2008(WPMP 32928/2008) WA/1542/2008	M V DURGA PRASAD	GP FOR REVENUE	HYDERABAD
68	WP/25966/2008 IA 1/2008(WPMP 33985/2008)	CH SUDHAKAR BABU	GP FOR REVENUE	RANGA REDDY
69	WP/26255/2008	V VENKATARAMANA	GP FOR REVENUE	RANGA REDDY
70	WP/28164/2008 IA 1/2008(WPMP 36897/2008) IA 1/2019	M L ALI	GP FOR REVENUE VARDHINENI KRISHNAMOHAN CHETLURU SREENIVAS	RANGA REDDY
71	WP/28241/2008 IA 1/2008(WPMP 37018/2008)	P KAMLAKAR	GP FOR REVENUE	RANGA REDDY
72	WP/28420/2008 IA 1/2009(WPMP 12642/2009)	VENKATESWARLU POSANI	GP FOR REVENUE	HYDERABAD
73	WP/2308/2009 IA 1/2009(WPMP 2943/2009)	VEDULA SRINIVAS	GP FOR REVENUE	HYDERABAD
74	WP/4998/2009 IA 1/2011(WVMP 789/2011) IA 1/2016(WPMP 38104/2016) WP/21651/2008	E AJAY REDDY	GP FOR CEILING GP FOR ASSIGNMENT GOKULA RAMA RAO	RANGA REDDY
75	WP/4999/2009 IA 1/2011(WVMP 787/2011) IA 1/2016(WPMP 38010/2016)	E AJAY REDDY	GP FOR ASSIGNMENT GP FOR REVENUE GOKULA RAMA RAO	RANGA REDDY
76	WP/5005/2009 IA 1/2011(WVMP 871/2011) IA 1/2016(WPMP 38110/2016)	E AJAY REDDY	GP FOR ASSIGNMENT GP FOR REVENUE GP FOR ASSIGNMENT (TG) GOKULA RAMA RAO	RANGA REDDY
77	WP/5006/2009 IA 1/2011(WVMP 791/2011)	E AJAY REDDY	GP FOR CEILING GP FOR ASSIGNMENT GP FOR ASSIGNMENT (TG)	RANGA REDDY
78	WP/5030/2009 IA 1/2009(WPMP 6582/2009)	KRUPACHAND GOGINENI	GP FOR REVENUE	HYDERABAD

79	WP/7436/2009 IA 1/2011(WPMP 19545/2011) IA 2/2011(WVMP 84443/2011) IA 1/2015(WPMP 6551/2015)	N SRIDHAR REDDY	M A K MUKHEED GP FOR REVENUE SUBHANI S M	HYDERABAD
80	WP/7759/2009 IA 1/2009(WPMP 10172/2009) WP/2766/2009 WP/7758/2009	V R REDDY KOVVURI	GP FOR REVENUE	HYDERABAD
81	WP/7826/2009 IA 2/2009(WPMP 18858/2009) IA 3/2009(WPMP 18859/2009) IA 1/2013(WPMP 2499/2013) IA 2/2013(WPMP 38624/2013)	VIJAY BHASKAR KAKUNOOR B	GP FOR HOME D RAMAKRISHNA GP FOR REVENUE SAMPATH PRABHAKAR REDDY(SC FORGHMC) The State of AP., rep.by its Prl.Secretary, Revenue (ULC)(PARTY IN PERSON)	RANGA REDDY
82	WP/7957/2009 IA 1/2010(WVMP 2341/2010) IA 1/2015(WPMP 2067/2015)	N MUKUND REDDY	GP FOR REVENUE A PULLA REDDY	RANGA REDDY
83	WP/8070/2009 IA 1/2009(WPMP 10560/2009)	D DAMODAR REDDY	G VISHWESHWAR REDDY GP FOR REVENUE	WARANGAL
84	WP/8124/2009 IA 1/2009(WPMP 10630/2009)	CHALLA GUNARANJAN	GP FOR REVENUE	HYDERABAD
85	WP/9061/2009 IA 1/2009(WPMP 11860/2009)	CH KOTESWARA RAO	GP FOR REVENUE	HYDERABAD
86	WP/11975/2009 IA 1/2009(WPMP 15438/2009)	I AGA REDDY	G MADHUSUDHAN REDDY GP FOR REVENUE	KARIMNAGAR
87	WP/20333/2009 IA 1/2009(WPMP 26528/2009)	E MADAN MOHAN RAO	GP FOR REVENUE L VENKATESHWAR RAO SC FOR GHMC	HYDERABAD
88	WP/22248/2009	RESU MAHENDER REDDY	GP FOR REVENUE	RANGA REDDY
89	WP/22249/2009 WP/22248/2009	RESU MAHENDER REDDY	GP FOR REVENUE	RANGA REDDY
90	WP/23344/2009 IA 1/2009(WPMP 30329/2009)	CH SRINIVAS	GP FOR REVENUE	HYDERABAD
91	WP/23546/2009 IA 1/2009(WPMP 30572/2009)	M T GHORI	GP FOR REVENUE MIR MASOOD KHAN	KHAMMAM

92	WP/23974/2009 IA 1/2012(WVMP 2304/2012) IA 1/2020	MOHD MOIN AHMED QUADRI	GP FOR REVENUE POTTIGARI SRIDHAR REDDY	HYDERABAD
93	WP/23977/2009 IA 1/2009(WPMP 31154/2009) IA 1/2020	MOHD MOIN AHMED QUADRI	GP FOR REVENUE POTTIGARI SRIDHAR REDDY	HYDERABAD
94	WP/23994/2009 IA 1/2009(WPMP 31174/2009)	MOHD MOIN AHMED QUADRI	GP FOR REVENUE	HYDERABAD
95	WP/24027/2009 IA 1/2009(WPMP 31216/2009)	MOHD MOIN AHMED QUADRI	GP FOR REVENUE	HYDERABAD
96	WP/24304/2009	S R MAHAJIR	GP FOR HOME GP FOR REVENUE SAMPATH PRABHAKAR REDDY(SC FORGHMC) Y RAMA RAO(SC FOR HMDA)	HYDERABAD
97	WP/24329/2009	ANDAPALLI SANJEEV KUMAR	GP FOR REVENUE B NARASIMHA SARMA	KARIMNAGAR
98	WP/25196/2009 IA 1/2009(WPMP 32824/2009)	M S SRINIVASA IYENGAR	GP FOR REVENUE	HYDERABAD
99	WP/25369/2009 IA 1/2009(WPMP 33049/2009)	P RADHIVE REDDY	GP FOR REVENUE	HYDERABAD
100	WP/25467/2009 IA 1/2010(WPMP 8960/2010)	M A BARI	MOHD ZIA UL HAQ GP FOR REVENUE MIR MASOOD KHAN GP FOR SOCIAL WELFARE MOHD ZIA-UL-HAQ	MEDAK



**HIGH COURT FOR THE STATE OF TELANGANA**  
**COURT NO. 29**  
**THE HONOURABLE DR. JUSTICE SHAMEEM AKTHER**  
To be Heard on Friday The 6<sup>th</sup> day of August 2021

S.No.	Case Number	Petitioner Adv.	Respondent Adv.	District/Case Remarks
<b>(MASTER LIST OF OLD FINAL HEARING CASES)</b>				
<b>FINAL HEARING</b>				
1	CRLRC/33/2007	P CHANDRA SEKHAR REDDY	PUBLIC PROSECUTOR (TG) Y V RAMACHANDER	HYDERABAD
2	CRLRC/46/2007	P VISHNUVARDHANA REDDY	PUBLIC PROSECUTOR	ADILABAD
3	CRLRC/73/2007	C SHARAN REDDY	PUBLIC PROSECUTOR	HYDERABAD
4	CRLRC/80/2007	S SYAMSUNDER RAO	PUBLIC PROSECUTOR	ADILABAD MEMO FILED USR NO 76906/19. MEMO FILED USR 80898/19 DT;30-12-2019
5	CRLRC/173/2007	P PANDURANGA RAO	PUBLIC PROSECUTOR	HYDERABAD
6	CRLRC/181/2007	D KODANDARAMI REDDY	PUBLIC PROSECUTOR	WARANGAL R1 : STATE REP BY PP . RR2 TO 10 : NOTICE SEND NOT YET RETURNED .
7	CRLRC/229/2007	VEDULA SRINIVAS	PUBLIC PROSECUTOR	HYDERABAD
8	CRLRC/263/2007	V RAVI KIRAN RAO	PUBLIC PROSECUTOR	NIZAMABAD NOTICE SENT NOT YET RETURNED. PROOF OF SERVICE NOT FILED.
9	CRLRC/275/2007		PUBLIC PROSECUTOR (TG)	NALGONDA
10	CRLRC/281/2007	B HARINATH RAO	PUBLIC PROSECUTOR	WARANGAL
11	CRLRC/294/2007	P KRISHNA PRAKASH	PUBLIC PROSECUTOR C RAGHU	HYDERABAD
12	CRLRC/302/2007	PALLE SRIHARINATH	PUBLIC PROSECUTOR	RANGA REDDY
13	CRLRC/359/2007	MADHANU SUDHEER	BANKATLAL MANDHANI PUBLIC PROSECUTOR (TG)	WARANGAL R1 : STATE REP BY PP .
14	CRLRC/381/2007	J M NAIDU	T BALA MOHAN REDDY PUBLIC PROSECUTOR (TG)	HYDERABAD connected CRLRC 380/2007 & CRLRC 379/2007 DISPOSED ON 18.04.2018
15	CRLRC/385/2007	D BHASKAR REDDY	PUBLIC PROSECUTOR	WARANGAL
16	CRLRC/434/2007	SOMASI SRINIVAS	PUBLIC PROSECUTOR	HYDERABAD R1:NOTICE SENT NOT YET RETURNED SERVED.
17	CRLRC/460/2007	K JYOTHI PRASAD	PUBLIC PROSECUTOR B NALIN KUMAR	MEDAK

18	CRLRC/465/2007	D BHASKAR REDDY	PUBLIC PROSECUTOR (TG)	KARIMNAGAR MEMO PROOF OF SERVICE FILED USR 64693/19 Dt.04- 11-2019
19	CRLRC/487/2007	P RAJESWARA RAO	PUBLIC PROSECUTOR V SANKARA RAO	HYDERABAD
20	CRLRC/551/2007	MAHESWARA RAO KUNCHEAM	PUBLIC PROSECUTOR	HYDERABAD
21	CRLRC/569/2007	C SHARAN REDDY	PUBLIC PROSECUTOR (TG)	HYDERABAD
22	CRLRC/570/2007	V SANKARA RAO	PUBLIC PROSECUTOR	MEDAK NOTICE ISSUED TO THE PETITIONER
23	CRLRC/571/2007	T V RAJEEVAN	PUBLIC PROSECUTOR	HYDERABAD
24	CRLRC/576/2007 CRLRC/580/2007	S SATYANARAYANA MOORTHY	PUBLIC PROSECUTOR	NALGONDA
<b>wt25</b>	CRLRC/580/2007	MASTHAN NAIDU CHERUKURI	PUBLIC PROSECUTOR	NALGONDA
26	CRLRC/581/2007	PALLE SRINIVASA REDDY	PUBLIC PROSECUTOR (TG)	ADILABAD
27	CRLRC/616/2007	GORTHI MURALIDHAR	PUBLIC PROSECUTOR VENKATA RANGADAS KANURI	HYDERABAD
28	CRLRC/617/2007	GORTHI MURALIDHAR	PUBLIC PROSECUTOR VENKATA RANGADAS KANURI	HYDERABAD
29	CRLRC/620/2007	R CHANDRA REDDY	PUBLIC PROSECUTOR G RAVI MOHAN	HYDERABAD
30	CRLRC/625/2007 IA 1/2020 IA 2/2020	V HARI HARAN	PUBLIC PROSECUTOR	MAHABUBNAGAR
31	CRLRC/673/2007	A PRABHAKAR RAO	PUBLIC PROSECUTOR	HYDERABAD
32	CRLRC/677/2007	A PRABHAKAR RAO	PUBLIC PROSECUTOR	HYDERABAD
33	CRLRC/712/2007	S SYAMSUNDER RAO	PUBLIC PROSECUTOR RAMALINGESWARA RAO KOCHARLA KOTA	HYDERABAD
34	CRLRC/723/2007	SYED LATEEF	PUBLIC PROSECUTOR	RANGA REDDY
35	CRLRC/724/2007	M GOVIND REDDY	PUBLIC PROSECUTOR PRAKASHCHAKRAVARTHY	HYDERABAD
36	CRLRC/725/2007	A PRABHAKAR RAO	K SURENDER ( SPL P P FOR CBI )	HYDERABAD ::COUNTER FILED BY THE RESPONDENT USR 37553/19 dt.08-07-2019
37	CRLRC/732/2007	T V SRI DEVI	PUBLIC PROSECUTOR (TG)	MAHABUBNAGAR
38	CRLRC/739/2007	T SURYA KARAN REDDY	PUBLIC PROSECUTOR	MAHABUBNAGAR PROOF OF SERVICE NOT FILED
39	CRLRC/744/2007	MOHD OSMAN SHAHEED	K SURENDER ( SPL P P FOR CBI )	HYDERABAD ::COUNTER FILED BY THE RESPONDENT USR 37555/19 dt.08-07-2019
40	CRLRC/776/2007	A NARASIMHA REDDY	K P JAGAN REDDY PUBLIC PROSECUTOR	MAHABUBNAGAR

41	CRLRC/800/2007	P VINOD LAL	PUBLIC PROSECUTOR (TG) H SUDHAKARA RAO	HYDERABAD
42	CRLRC/803/2007	MALIPEDDI SRINIVAS REDDY	PUBLIC PROSECUTOR	HYDERABAD
43	CRLRC/805/2007	C SHARAN REDDY	PUBLIC PROSECUTOR	HYDERABAD
44	CRLRC/808/2007	V HARI HARAN	PUBLIC PROSECUTOR RAMPRASAD PATHIPAKA	HYDERABAD
45	CRLRC/809/2007	C SHARAN REDDY	PUBLIC PROSECUTOR	NALGONDA
46	CRLRC/832/2007	R GOPI MOHAN	PUBLIC PROSECUTOR	RANGA REDDY
47	CRLRC/846/2007	M RAJAMALLA REDDY	PUBLIC PROSECUTOR	KHAMMAM
48	CRLRC/850/2007	V SURENDER RAO	K SURESH REDDY PUBLIC PROSECUTOR (TG) KOKA SRINIVAS KUMAR SYED GHOUSE BASHA	RANGA REDDY
49	CRLRC/886/2007	Y KRISHNA MOHAN RAO	PUBLIC PROSECUTOR	HYDERABAD
50	CRLRC/900/2007	PURUSHOTHAM REDDY NARRA	PUBLIC PROSECUTOR	KARIMNAGAR
51	CRLRC/904/2007	MOHD SHAFIUDDIN	PUBLIC PROSECUTOR	HYDERABAD
52	CRLRC/943/2007	G TUHIN KUMAR	PUBLIC PROSECUTOR	KARIMNAGAR
53	CRLP/2381/2013 IA 1/2013(CRLPMP 2079/2013)	CH SAMSON BABU	PUBLIC PROSECUTOR (TG)	HYDERABAD
54	CRLP/2562/2013 IA 1/2021	G SURAPU NAIDU	PUBLIC PROSECUTOR	RANGA REDDY
55	CRLP/2633/2013	B PRAKASAM	PUBLIC PROSECUTOR	HYDERABAD
56	CRLP/2673/2013	THADIKONDA KOTESHWARA PRASAD	PUBLIC PROSECUTOR (TG) RUDRESH DESHPANDE	ADILABAD
57	CRLP/2697/2013 IA 1/2013(CRLPMP 2373/2013)	K S RAHUL	PUBLIC PROSECUTOR (TG) PILLI NAGARAJ	HYDERABAD
58	CRLP/2748/2013 IA 2/2013(CRLPMP 2421/2013)	M DAMODAR REDDY	PUBLIC PROSECUTOR (TG) SHAIK JEELANI BASHA	HYDERABAD
59	CRLP/2749/2013	M VIJAYA KUMAR GOUD	PUBLIC PROSECUTOR (TG)	RANGA REDDY
60	CRLP/2765/2013 IA 1/2021	MUMMANENI SRINIVASA RAO	PUBLIC PROSECUTOR	KHAMMAM
61	CRLP/2798/2013 IA 1/2020	ALLADI RAVINDER	PUBLIC PROSECUTOR (TG) M W R JAYAKAR	KARIMNAGAR
62	CRLP/2909/2013	K SAI KRISHNA MOHAN RAO	PUBLIC PROSECUTOR	RANGA REDDY
63	CRLP/2913/2013	M ROOPENDER	D PRAMADA PUBLIC PROSECUTOR (TG)	HYDERABAD
64	CRLP/2915/2013	N NAVEEN KUMAR	S S R MURTHY PUBLIC PROSECUTOR (TG)	HYDERABAD

65	CRLP/2931/2013	M A MUJEEB	D PURNACHANDRA REDDY PUBLIC PROSECUTOR (TG)	HYDERABAD
66	CRLP/3000/2013 IA 1/2017	J U M V PRASAD	D AMARENDER REDDY PUBLIC PROSECUTOR (TG)	HYDERABAD
67	CRLP/3029/2013 IA 1/2013(CRLPMP 2713/2013)	N NAVEEN KUMAR	A JAGAN G ANANDAM	ADILABAD
68	CRLP/3107/2013 IA 2/2014(CRLPMP 3146/2014) CRLP/3113/2013 CRLP/3127/2013	M ACHUTA REDDY	MAHESWARA RAO KUNCHEAM PUBLIC PROSECUTOR (TG)	NALGONDA
<b>wt69</b>	CRLP/3113/2013	M ACHUTA REDDY	MAHESWARA RAO KUNCHEAM PUBLIC PROSECUTOR (TG)	NALGONDA
<b>wt70</b>	CRLP/3127/2013	M ACHUTA REDDY	MAHESWARA RAO KUNCHEAM PUBLIC PROSECUTOR (TG)	NALGONDA
71	CRLP/3131/2013	A DATTANAND	PUBLIC PROSECUTOR	MAHABUBNAGAR
72	CRLP/3180/2013 IA 1/2014(CRLPMP 13559/2014)	P PRABHAKAR REDDY	PUBLIC PROSECUTOR	NALGONDA
73	CRLP/3187/2013 IA 2/2013(CRLPMP 4576/2013)	D PADMAVATHI	PUBLIC PROSECUTOR K RAJENDRAN	HYDERABAD
74	CRLP/3287/2013	PRABHAKAR SRIPADA	PUBLIC PROSECUTOR (TG) K SITA RAM	KHAMMAM
75	CRLP/3301/2013	K VENUMADHAV	PUBLIC PROSECUTOR NANDIGAM KRISHNA RAO	WARANGAL
76	CRLP/3310/2013	A PRABHAKAR RAO	PUBLIC PROSECUTOR D SESHASAYANA REDDY	RANGA REDDY
77	CRLP/3444/2013 IA 3/2013(CRLPMP 4426/2013) IA 1/2015(CRLPMP 3725/2015) IA 2/2015(CRLPMP 4783/2015)	A SANJEEVA REDDY	LEGAL AID CHANDRAIAH SUNKARA PUBLIC PROSECUTOR (TG) A DURGA BHASKAR	NALGONDA
78	CRLP/3466/2013	JITHENDER RAO VEERAMALLA	PUBLIC PROSECUTOR RAMA MOHAN PALANKI	RANGA REDDY
79	CRLP/3491/2013 IA 1/2020	SRINIVAS REDDY JANNEY	PUBLIC PROSECUTOR (TG) PRAVEEN KUMAR CHALLA	RANGA REDDY
80	CRLP/3509/2013 IA 2/2013(CRLPMP 9323/2013)	GOLI VIPLAV REDDY	PUBLIC PROSECUTOR V BRAHMAIAH CHOWDARY	KHAMMAM



81	CRLP/3524/2013 IA 2/2013(CRLPMP 5184/2013) IA 1/2014(CRLPMP 14028/2014)	CHALLA GUNARANJAN	PUBLIC PROSECUTOR A RAVI SHANKAR	HYDERABAD
82	CRLP/3619/2013 IA 1/2013(CRLPMP 3264/2013)	T V RAMANA RAO	PUBLIC PROSECUTOR (TG) D BHASKAR REDDY	KARIMNAGAR
83	CRLP/3620/2013 IA 1/2013(CRLPMP 3267/2013)	M ARAVIND	PUBLIC PROSECUTOR (TG)	RANGA REDDY
84	CRLP/3634/2013 IA 1/2019	T.RAMESH SINGH & ANOTHER(PARTY IN PERSON)	PUBLIC PROSECUTOR PUBLIC PROSECUTOR (TG)	MEDAK
85	CRLP/3649/2013 IA 2/2013(CRLPMP 3284/2013)	Y BALAJI	PUBLIC PROSECUTOR (TG)	HYDERABAD
86	CRLP/3657/2013	ALLADI RAVINDER	PUBLIC PROSECUTOR (TG)	KARIMNAGAR
87	CRLP/3660/2013 IA 1/2013(CRLPMP 3298/2013)	Dr CHALLA SRINIVASA REDDY	PUBLIC PROSECUTOR (AP)	KHAMMAM
88	CRLP/3661/2013	RAVINDRA BHARATI	PUBLIC PROSECUTOR V V SATISH	NALGONDA
89	CRLP/3678/2013	A HANUMANTHA REDDY	PUBLIC PROSECUTOR	HYDERABAD
90	CRLP/3698/2013	H SUDHAKARA RAO	PUBLIC PROSECUTOR N HARINATH	HYDERABAD
91	CRLP/3708/2013	K SURENDER	PUBLIC PROSECUTOR (TG)	RANGA REDDY
92	CRLP/3721/2013 IA 1/2021	SRINIVAS EMANI	PUBLIC PROSECUTOR PUBLIC PROSECUTOR (TG)	HYDERABAD
93	CRLP/3723/2013 IA 1/2014(CRLPMP 1956/2014)	KUMMATHI VENKATESULU	PUBLIC PROSECUTOR PUBLIC PROSECUTOR (TG)	MAHABUBNAGAR
94	WP/11264/2008 IA 5/2008(WPMP 58418/2008)	R DILIP KUMAR JAISWAL	GP FOR HOME P RATNAM	HYDERABAD
95	WP/3504/2014 IA 1/2014(WPMP 4302/2014)	C HANUMANTHA RAO	GP FOR HOME	RANGA REDDY
96	WP/9588/2014 IA 1/2014(WPMP 12037/2014)	CH RAVINDER	GP FOR HOME SHYAM S AGRAWAL	HYDERABAD
97	WP/9767/2014	S SRIDHAR	GP FOR HOME	WARANGAL
98	WP/10843/2014 IA 1/2014(WPMP 13603/2014)	MAHESH RAJE	GP FOR HOME B SESIBUSHAN RAO	HYDERABAD
99	WP/26249/2014 IA 1/2014(WPMP 32829/2014)	V SURENDRA REDDY	GP FOR HOME (AP) GP FOR HOME (TG)	WARANGAL

100	WP/22510/2015 IA 1/2015(WVMP 2868/2015) IA 5/2015(WVMP 212462/2015)	K SURESH REDDY	GP FOR REVENUE (TG) GP FOR HOME (TG) GP FOR ASSIGNMENT (TG)	MEDAK
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**HIGH COURT FOR THE STATE OF TELANGANA**  
**COURT NO. 9**  
**THE HONOURABLE SRI JUSTICE ABHINAND KUMAR SHAVILI**  
To be Heard on Friday The 6<sup>th</sup> day of August 2021

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<b>S.No.</b>	<b>Case Number</b>	<b>Petitioner Adv.</b>	<b>Respondent Adv.</b>	<b>District/Case Remarks</b>
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**(MASTER LIST OF OLD FINAL HEARING CASES)**

**FINAL HEARING**

1	WP/2917/2001 IA 1/2015(WPMP 33240/2015) IA 2/2015(WPMP 46739/2015)		G ARUN KUMAR GP FOR LABOUR SALLOORI RAMESH	HYDERABAD
2	WP/2918/2001 IA 1/2015(WPMP 33241/2015) IA 2/2015(WPMP 46740/2015)		G ARUN KUMAR GP FOR LABOUR SALLOORI RAMESH	HYDERABAD
3	WP/2919/2001 IA 1/2010(WPMP 37678/2010) IA 2/2010(WPMP 156018/2010) IA 1/2015(WPMP 33242/2015) IA 2/2015(WPMP 46594/2015)		G ARUN KUMAR GP FOR LABOUR SALLOORI RAMESH	HYDERABAD
4	WP/2920/2001 IA 1/2015(WPMP 33244/2015) IA 2/2015(WPMP 46559/2015)		G ARUN KUMAR GP FOR LABOUR SALLOORI RAMESH	HYDERABAD
5	WP/2921/2001 IA 1/2015(WPMP 33245/2015) IA 2/2015(WPMP 46561/2015)		G ARUN KUMAR GP FOR LABOUR SALLOORI RAMESH	HYDERABAD
6	WP/4109/2001	J R MANOHAR RAO	V UMA DEVI	HYDERABAD
7	WP/4827/2001 IA 1/2015(WPMP 33246/2015) IA 2/2015(WPMP 46560/2015)		G ARUN KUMAR GP FOR LABOUR SALLOORI RAMESH	HYDERABAD
8	WP/4840/2001 IA 1/2015(WPMP 33248/2015)		G ARUN KUMAR GP FOR LABOUR SALLOORI RAMESH	HYDERABAD

9	WP/26552/2001 WP/26041/2001 WP/26090/2001	P B VIJAY KUMAR	M VENKAT RAM REDDY	RANGA REDDY
10	WP/822/2002 IA 2/2002(WPMP 20063/2002)	M SRIKANTH	DEEPAK BHATTACHARJEE	MAHABUBNAGAR
11	WP/7556/2002 IA 1/2019	ANDE MADHAVA RAO	GP FOR PANCHAYAT RAJ RURAL DEV (AP) G NARENDER REDDY	KARIMNAGAR
12	WP/8297/2002 IA 1/2008(WPMP 11770/2008) IA 2/2008(WPMP 11771/2008) IA 1/2018 IA 2/2018	G L NARASIMHA RAO	B G RAVINDER REDDY V VENUGOPALA RAO	WARANGAL
13	WP/11356/2002 IA 1/2002(WPMP 13976/2002) IA 1/2003(WPMP 33864/2003)	ASADULLA SHAREEF	GP FOR SCHOOL EDUCATION	HYDERABAD
14	WP/11941/2002 IA 1/2002(WPMP 14743/2002) IA 1/2005(WPMP 5111/2005)	K UDAYA SRI	Y VENKATESWARLU GP FOR INDUSTRIES COMMERCE	HYDERABAD
15	WP/12746/2002 IA 1/2002(WPMP 15838/2002)	SHAHINA ALLADIN	GOURI SHANKAR SANGHI	HYDERABAD
16	WP/14334/2002 IA 1/2002(WPMP 17909/2002) IA 1/2005(WVMP 305/2005)	M RAJAMALLA REDDY	N SRIDHAR REDDY P.V.V SATYANARAYANA (SC FOR GIRIJAN C O)	KHAMMAM
17	WP/14578/2002 IA 1/2002(WPMP 18227/2002)	G V SHIVAJI	GP FOR COOPERATION	MEDAK
18	WP/9473/2005	J V PRASAD	N HEMA RANGA REDDY NAMAVARAPU R RAO(CENTRAL GOVT COUNSEL) NAMAVARAPU RAJESHWAR RAO(ASSGI)	HYDERABAD
19	WP/16837/2005	S LAKSHMA REDDY	DEEPAK BHATTACHARJEE B NARAYANA REDDY Y B SARASWATHI V UMA DEVI	NALGONDA

20	WP/18986/2006 IA 1/2015(WPMP 3639/2015)	P MEHAR SRINIVASA RAO	GP FOR REVENUE A SAMIR KUMAR REDDY (SC FOR CGSC) K JAGAN MOHAN REDDY NAMAVARAPU RAJESHWAR RAO(ASSGI)	WARANGAL
21	WP/20245/2006 IA 1/2006(WPMP 25585/2006) IA 1/2009(WPMP 991/2009)	K UDAYA SRI	K RAGHAVACHARYULU SC FOR FCI(NS)	MEDAK
22	WP/23474/2006	NARSING RAO NANDIKONDA	GP FOR REVENUE	WARANGAL
23	WP/24478/2006	SRINIVAS POLAVARAPU	DEEPAK BHATTACHARJEE S SIVA KUMARI	HYDERABAD
24	WP/26231/2006	N ASHOK KUMAR	NAMAVARAPU RAJESHWAR RAO(ASSGI)	RANGA REDDY
25	WP/27280/2006 IA 1/2006(WPMP 35048/2006) WP/1356/2010 WP/21191/2008	RAVI KUMAR TOLETY	P BHASKAR	HYDERABAD
26	WP/661/2007 IA 8/2007(WPMP 17331/2007) IA 1/2016(WPMP 13650/2016)	JUVVADI SATYANARAYANA RAO	KAKARA VENKATA RAO P ROY REDDY P SUBASH NAMAVARAPU RAJESHWAR RAO(ASSGI)	HYDERABAD
27	CRLA/172/2010	K KISHOR KUMAR REDDY	NANDIGAM KRISHNA RAO PUBLIC PROSECUTOR (TG)	KHAMMAM
28	CRLA/205/2010	T PRASANNA KUMAR	PUBLIC PROSECUTOR (TG)	HYDERABAD
29	CRLA/322/2010	L KUMARA SWAMY	K RAGHUVEER REDDY PUBLIC PROSECUTOR (TG)	ADILABAD
30	CRLA/339/2010 IA 1/2010(CRLAMP 456/2010)	B VENKATARATNAM S R SANKU AND KAVITI MURALI KRISHNA	K SURENDER ( SPL P P FOR CBI )	RANGA REDDY
31	CRLA/362/2010	PUBLIC PROSECUTOR (TG)	M RAM MOHAN REDDY	KARIMNAGAR

32	CC/525/2019	M SUDHIR KUMAR	K UDAYA SRI B SHIVA KUMAR	HYDERABAD R1 NOTICE SENT THROUGH CHIEF JUDGE, CITY CIVIL COURT, KOLKATA AND BY RPAD. NOT YET RETD.SERVED. R2 NOTICE SERVED.
33	CC/817/2019 IA 1/2019	V SUDHAKAR REDDY	GP FOR SERVICES I (TG)	KHAMMAM RR 1 TO 4 NOTICE SERVED.
34	CC/931/2019	CH GANESH	GP FOR SERVICES II (TG)	NALGONDA RR 1 AND 2 NOTICE SERVED.
35	CC/953/2019 IA 1/2019	MULLANGI RAMI REDDY	S SHARATH KUMAR (SPL GP FOR HOME (SERVICE))	NALGONDA ( RR 1 & 2 NOTICE SERVED )
36	CC/954/2019 WP/9786/2019	RAMESH BURA	D BALAKISHAN RAO(SC FOR TSPSC) GP FOR SERVICES I (TG)	HYDERABAD ( RR 1 TO 5 NOTICE SERVED )
<b>wt37</b>	WP/9786/2019 IA 1/2019 IA 2/2019 IA 3/2019 IA 1/2021	RAMESH BURA	D BALAKISHAN RAO(SC FOR TSPSC) GP FOR SCHOOL EDUCATION (TG) GP FOR SERVICES I (TG)	WARANGAL
38	CC/972/2019	M SHALINI		MAHABUBNAGAR ( RR 1 TO 3 NOTICE SERVED )
39	CC/1020/2019	J M NAIDU	N BHUPAL REDDY	HYDERABAD SR NOTICE SERVED.
40	CC/1031/2019 IA 1/2019	K UDAYA SRI		HYDERABAD SR NOTICE SERVED.
41	WP/8029/2019 IA 1/2019	M K RAJ KUMAR	RUPENDRA MAHENDERA	KHAMMAM
42	WP/8414/2019 IA 1/2019 IA 2/2019 IA 1/2021	M V PRATAP REDDY	M.V. RAMA RAO (SPL. GOVERNMENT PLEADER)) GP FOR HOME (TG) S SHARATH KUMAR (SPL GP FOR HOME (SERVICE))	KHAMMAM
43	WP/9967/2019 IA 1/2019	SANIKOMMU RANGA RAO	A VENKATESH GP FOR EDUCATION (TG)	RANGA REDDY
44	WP/11118/2019 IA 1/2019 IA 1/2020	RAVINDER ALKUCHI	GP FOR HOME (TG) M V RAMA RAO	WARANGAL
45	WP/13017/2019 IA 1/2019	S SURENDER REDDY	GP FOR SERVICES I (TG)	RANGA REDDY
46	WP/15647/2019 IA 1/2019 IA 2/2019 IA 3/2019	G ALLABAKASH	ZAKIR ALI DANISH ( SC FOR TSNPDCL )	WARANGAL

47	WP/16239/2019 IA 1/2019 IA 1/2021	RANGARAJULA RAJASEKHARA RAO	M.V. RAMA RAO (SPL. GOVERNMENT PLEADER) GP FOR HOME (TG)	HYDERABAD
48	WP/16444/2019 IA 1/2019	AJAY KUMAR NERELLA	GP FOR REVENUE (TG)	KARIMNAGAR
49	CC/906/2020 WP/17937/2019 WP/19524/2020 WP/19557/2020	MOHD ISLAMUDDIN ANSARI	S LAKSHMI KANTH THE ADVOCATE GENERAL (TG)	HYDERABAD RR 1 TO 3 NOTICE SERVED.
<b>wt50</b>	WP/17937/2019 IA 1/2019 IA 2/2019	MOHD ISLAMUDDIN ANSARI	SARANG AFZULPURKAR CH JAGANNATHA RAO(SC FOR OSMANIA UNI) S LAKSHMI KANTH THE ADVOCATE GENERAL (TG)	HYDERABAD
<b>wt51</b>	WP/19524/2020 IA 1/2020	VLADIMEER KHATOON	SARANG AFZULPURKAR CH JAGANNATHA RAO(SC FOR OSMANIA UNI) S LAKSHMI KANTH THE ADVOCATE GENERAL (TG)	HYDERABAD
<b>wt52</b>	WP/19557/2020 IA 1/2020	MOHD ISLAMUDDIN ANSARI	SARANG AFZULPURKAR CH JAGANNATHA RAO(SC FOR OSMANIA UNI) S LAKSHMI KANTH THE ADVOCATE GENERAL (TG)	HYDERABAD
53	WP/2993/2020 IA 1/2020 IA 2/2020 IA 3/2020 IA 4/2020 IA 1/2021 IA 2/2021	BRAHMADANDI RAMESH	ZAKIR ALI DANISH ( SC FOR TSNPDCL ) K SUDHAKAR REDDY GP FOR EDUCATION (TG)	KARIMNAGAR
54	WP/11298/2020 IA 1/2020	R MADHAVI LATHA	CH DHANAMJAYA	HYDERABAD
55	WP/14421/2020 IA 1/2020 IA 2/2020	RAVI KUMAR VADLAKONDA	NAMAVARAPU RAJESHWAR RAO(ASSGI)	ADILABAD
56	WP/16787/2020 IA 1/2020	S GOPAL RAO	GP FOR PANCHAYAT RAJ RURAL DEV (TG)	NALGONDA

57	WP/18601/2020 IA 1/2020 IA 2/2020 IA 3/2020 IA 4/2020 IA 1/2021 IA 2/2021	CH GANESH	GP FOR PANCHAYAT RAJ RURAL DEV (TG) GP FOR FINANCE PLANNING (TG) G NARENDER REDDY(SC FORTG ZPP MPP GPPS) GP FOR EDUCATION (TG)	KHAMMAM
58	WP/19923/2020 IA 1/2020 IA 1/2021 IA 2/2021	K UDAYA SRI	ROHIT POGULA GP FOR COOPERATION (TG)	HYDERABAD
59	WP/20794/2020 IA 1/2020	C M R VELU	NAMAVARAPU RAJESHWAR RAO(ASSGI)	RANGA REDDY
60	WP/444/2021 IA 1/2021	GODA SIVA	GP FOR HOME (TG)	WARANGAL
61	WP/1018/2021 IA 1/2021	M SUDHIR KUMAR	ZAKIR ALI DANISH ( SC FOR TSNPDCL ) ZAKIR ALI DANISH	ADILABAD
62	WP/1315/2021 IA 1/2021 IA 2/2021	NANDIGAM KRISHNA RAO	GP FOR HOME (TG)	HYDERABAD
63	WP/2679/2021 IA 1/2021	RAMESH CHILLA	GP FOR HOME (TG)	KARIMNAGAR
64	WP/5037/2021 IA 1/2021	POODATTU AMARENDER	GP FOR SERVICES I (TG)	RANGA REDDY
65	WP/5249/2021 IA 1/2021	M SUDHIR KUMAR	D BALAKISHAN RAO(SC FOR TSPSC) GP FOR SERVICES I (TG)	MEDAK
66	WP/5904/2021 IA 1/2021	B RACHNA	D BALAKISHAN RAO(SC FOR TSPSC) N BHUPAL REDDY	HYDERABAD
67	WP/5916/2021 IA 1/2021	CH SRINIVAS	K SURENDER NAMAVARAPU RAJESHWAR RAO(ASSGI)	HYDERABAD
68	WP/8020/2021 IA 1/2021 IA 2/2021 IA 3/2021 IA 4/2021	M SRIKANTH	ADDL ADVOCATE GENERAL (TG)	NALGONDA
69	WP/9123/2021 IA 1/2021	SRINIVASA RAO MADIRAJU	N BHUPAL REDDY GP FOR EDUCATION (TG)	WARANGAL
70	WP/9193/2021 IA 1/2021	P V RAMANA	G ANANDAM(SC FOR NIMS) G ANANDAM	HYDERABAD
71	WP/9204/2021 IA 1/2021	CH DHANAMJAYA	GP FOR MEDICAL HEALTH FW (TG)	WARANGAL



72	WP/9206/2021 IA 1/2021 IA 2/2021	M/S BHARADWAJ ASSOCIATES	GP FOR MCPL ADMN URBAN DEV (TG)	MAHABUBNAGAR
73	WP/9252/2021 IA 1/2021 IA 2/2021	V NITESH	B KIRAN KUMAR GP FOR LABOUR (TG)	HYDERABAD
74	WP/9276/2021 IA 1/2021	KIRAN PALAKURTHI	GP FOR PANCHAYAT RAJ RURAL DEV (TG)	RANGA REDDY
75	WP/9287/2021 IA 1/2021 IA 2/2021	V NARASIMHA GOUD		RANGA REDDY
76	WP/9314/2021	C SAI REDDY	GP FOR HOME (TG)	HYDERABAD
77	WP/9320/2021 IA 1/2021	RAPOLU BHASKAR	GP FOR LAND ACQUISITION (TG)	KHAMMAM
78	WP/9333/2021 IA 1/2021	RAPOLU BHASKAR	GP FOR LAND ACQUISITION (TG) J SREENIVASA RAO(SC FOR SINGARENI C)	KHAMMAM
79	WP/9408/2021 IA 1/2021	C SAI REDDY	GP FOR SERVICES I (TG)	HYDERABAD
80	WP/9409/2021 IA 1/2021	D L PANDU	GP FOR MCPL ADMN URBAN DEV (TG)	NIZAMABAD
81	WP/9454/2021 IA 1/2021	SRINIVASA RAO MADIRAJU	GP FOR MCPL ADMN URBAN DEV (TG)	HYDERABAD
82	WP/9516/2021 IA 1/2021	G RAVI MOHAN	T CHANDRASEKHAR RAO (SERVICE MATTERS OF ALL MUNCIPALTILIES TELANGANA) GP FOR REVENUE (TG) GP FOR MCPL ADMN URBAN DEV (TG)	RANGA REDDY
83	WP/9517/2021 IA 1/2021	D BALA KISHAN RAO	GP FOR LABOUR (TG)	HYDERABAD
84	WP/9527/2021 IA 1/2021	SUJATHA KURAPATI		KHAMMAM
85	WP/9551/2021 IA 1/2021	SANTHAPUR SATYANARAYANA RAO	GP FOR ANIMAL HUSBANDARY (TG)	-
86	WP/11211/2021 IA 1/2021	P GIRI KRISHNA	K UDAYA SRI	NALGONDA
87	WP/11715/2021 IA 1/2021	R RAJESH NEHTA	GP FOR PANCHAYAT RAJ RURAL DEV (TG) GP FOR FINANCE PLANNING (TG) G NARENDER REDDY(SC FORTG ZPP MPP GPPS) GP FOR EDUCATION (TG)	ADILABAD

88	WP/12034/2021 IA 1/2021 IA 2/2021 IA 3/2021	J SUDHEER	GP FOR SERVICES I (TG)	HYDERABAD
89	WP/13264/2021 IA 1/2021 IA 2/2021	PRATAP NARAYAN SANGHI	D BALAKISHAN RAO(SC FOR TSPSC) GP FOR SERVICES I (TG)	HYDERABAD
90	WP/13265/2021 IA 1/2021 IA 2/2021	PRATAP NARAYAN SANGHI	GP FOR MEDICAL HEALTH FW (TG) D BALAKISHAN RAO(SC FOR TSPSC)	KARIMNAGAR
91	WP/13336/2021 IA 1/2021 IA 2/2021	PRATAP NARAYAN SANGHI	GP FOR MEDICAL HEALTH FW (TG) D BALAKISHAN RAO(SC FOR TSPSC)	NIZAMABAD
92	WP/13367/2021 IA 1/2021 IA 2/2021	PRATAP NARAYAN SANGHI	GP FOR MEDICAL HEALTH FW (TG) D BALAKISHAN RAO(SC FOR TSPSC)	HYDERABAD
93	WP/13511/2021 IA 1/2021 IA 2/2021	PRATAP NARAYAN SANGHI	GP FOR MEDICAL HEALTH FW (TG)	HYDERABAD
94	WP/15430/2021 IA 1/2021	PRABHAKAR CHIKKUDU	GP FOR ENERGY (TG)	HYDERABAD
95	WP/15439/2021 IA 1/2021	D BALA KISHAN RAO	GP FOR PANCHAYAT RAJ RURAL DEV (TG)	WARANGAL
96	WP/15448/2021 IA 1/2021	CH GANESH	GP FOR PANCHAYAT RAJ RURAL DEV (TG) GP FOR FINANCE PLANNING (TG)	NALGONDA
97	WP/15451/2021 IA 1/2021	KONDAPALLI SYAM SUNDER	GP FOR INDUSTRIES COMMERCE (TG) J SREENIVASA RAO(SC FOR SINGARENI C)	KARIMNAGAR
98	WP/15458/2021 IA 1/2021	M P BHARGAV	GP FOR HOME (TG)	HYDERABAD
99	WP/15463/2021 IA 1/2021	D RAVISHANKAR RAO	GP FOR FINANCE PLANNING (TG) GP FOR SOCIAL WELFARE (TG)	WARANGAL
100	WP/16699/2021 IA 1/2021	VENKATA RAGHU MANNEPALLI	GP FOR EDUCATION (TG)	HYDERABAD
101	WP/16733/2021	ANNAMPPELLI GANGADHAR	GP FOR ENDOWMENTS (TG)	KARIMNAGAR
102	WP/16766/2021 IA 1/2021	N MUKUND REDDY	GP FOR HIGHER EDUCATION (TG)	RANGA REDDY
103	WP/16777/2021 IA 1/2021	GANGISETTY RAJESWARA RAO	GP FOR EDUCATION (TG)	MAHABUBNAGAR
104	WP/16874/2021 IA 1/2021	MOHAMMAD NASEER PASHA		HYDERABAD



**HIGH COURT FOR THE STATE OF TELANGANA**  
**COURT NO. 32**  
**THE HONOURABLE SRI JUSTICE A.ABHISHEK REDDY**  
To be Heard on Friday The 6<sup>th</sup> day of August 2021

S.No.	Case Number	Petitioner Adv.	Respondent Adv.	District/Case Remarks
<b>(MASTER LIST OF OLD FINAL HEARING CASES)</b>				
<b>FINAL HEARING</b>				
1	SA/386/1996	M SURENDER RAO	T S ANAND	KHAMMAM R1-DIED PER LRS RR6&7 RR2,4,5-SERVED R3-DISD FOR DEFAULT VIDE CO.DT.19/07/2002 RR6,7-APP BY T.S.ANAND
2	SA/569/1998	M RAJAMALLA REDDY	P MURALI	KHAMMAM RR1TO3-APPY BY P.MURALI RR3TO6-SERVED R7-DISD FOR DEFAULT VIDE CO,DT.25/03/2008
3	SA/751/1998	C SUBBA RAO	P.RAMA RAO & 4 OTHERS(PARTY IN PERSON)	RANGA REDDY R1-DIED PER LRS RR3,4.5 R2-SERVED RR3,4-PARTY IN PERSON-SERVED VIDE MEMO FILED USR 1870/14 R5-SERVED VIDE MEMO FILED USR.6593/16 R3- REFUSED VIDE MEMO FILED USR.28689/18
4	SA/809/1998	D DEVENDER RAO	RAO CO LAWERS	MEDAK RR1 TO 3 SERVED R4 DIED VIDE C.T
5	SA/937/1998	T MURALIDHAR RAO		MAHABUBNAGAR R1-DIED PER LR R2 R2- SERVED
6	SA/340/1999	B NARASIMHA SARMA	P V NARAYANA RAO P V SRINIVASA RAO	KARIMNAGAR SR-APP BY P.V SRINIVAS RAO
7	SA/919/1999	DAMODAR RAO	K GOVERDHAN REDDY	ADILABAD R2 R3 R4 R5 R6 R7 R8 R9 R10 UNSERVED,R1-DIED VIDE CT R2-DIED PER LRS,RR16TO19 R3-DIED PER LRS RR11TO15 R6-DIED PER LRS RR20TO24 RR9,10-NOT NECCY VIDE CT RR4,5,7,8,11TO24-APP BY GOVERDHAN REDDY

8	SA/1050/1999	S NIRANJAN REDDY	B NARAYANA REDDY	WARANGAL SR-APP BY B.NARAYANA REDDY
9	SA/183/2000	D MADHAVI	MOHD GULAM HYDER	RANGA REDDY SR- APP BY SRI MOHD GULAM HYDER
10	SA/364/2000	J VENKATESWARA REDDY	P V NARAYANA RAO P V SRINIVASA RAO P PADMA	KARIMNAGAR SR-APP BY P.R.NARAYANA RAO
11	SA/548/2000	MANJARI S GANU	K JAMALI	HYDERABAD
12	SA/652/2000 IA 1/2018	V V RAGHAVAN	BANKATLAL MANDHANI	KARIMNAGAR APP BY BANKATLALMANDHANI
13	SA/712/2000	NAZEER KHAN	K B RAMANNA DORA	NALGONDA app by ramanna
14	SA/760/2000	C V RAJEEVA REDDY	G DHANANJAI	NALGONDA RR 1 TO 3 SERVED APP BY G. DHANAMJAN FOR RR 1TO 3
15	SA/796/2000	P RAJAGOPAL REDDY	M RAJAMALLA REDDY	MEDAK
16	SA/801/2000	P V NARAYANA RAO M V HANUMANTHA RAO	A P SURESH RAM	ADILABAD
17	SA/806/2000	K RAGHUVVEER REDDY	K VIDYAPATHI RAO K MAHIPATHI RAO	MAHABUBNAGAR RR1&2 APP BY K. MAHAPATHIRAO
18	SA/882/2000	MANJARI S GANU M PAPA REDDY K MAHIPATHI RAO	B NALIN KUMAR P LAKSHMA REDDY	RANGA REDDY R1- DIED LRS R6 TO R10 R2- APP BY SRI GANGADHARPATIL R3-DIED VIED C.T R4-SERVED R5-APP BY M/S.B.NALINKUMAR RR6 TO 10 APP BY MR P.LAXMA REDDY
19	SA/1063/2000	KOWTURU PAVAN KUMAR	GP FOR ARBITRATION	KHAMMAM RR1&2 SERVED
20	SA/1065/2000	N ASHOK KUMAR	PEDDA BASAPPA & 2 ORS(PARTY IN PERSON)	MAHABUBNAGAR
21	SA/1117/2000	B VENKAT RAMA RAO	V MANOHAR RAO G ARUN KUMAR B SATYANARAYANA REDDY K VENUMADHAV	RANGA REDDY
22	SA/1165/2000	KESHAV HULSURKAR	J PRABHAKAR	HYDERABAD
23	SA/1167/2000	KOWTURU PAVAN KUMAR	B VENKAT RAMA RAO	RANGA REDDY
24	SA/71/2001	K V KISHAN RAO		MAHABUBNAGAR
25	SA/103/2001	M V S SURESH KUMAR		HYDERABAD R1-DISD FOR DEFAULT R2- SERVED RR3 TO 11 DISD FOR DEFAULT R12-MINOR

26	SA/116/2001	WASIM AHMED KHAN	K F BABA	HYDERABAD
27	SA/153/2001	B NARASIMHA SARMA	K SRINIVAS	MAHABUBNAGAR
28	SA/187/2001	P PANDURANGA RAO	ASHUTOSH B JOSHI	HYDERABAD mr.ashutosh b.joshi for respondent
29	SA/200/2001	G MANOHAR		NALGONDA
30	SA/208/2001	M C ADI MURTHY	K RAGHUVVEER REDDY	HYDERABAD
31	SA/323/2001	P V MAHESH	D JAIPAL REDDY	KHAMMAM
32	SA/363/2001	K GOVERDHAN REDDY	B NARASIMHA SARMA	MAHABUBNAGAR
33	SA/371/2001	SRINIVASA RAO HARKARA	D BHASKAR REDDY	KARIMNAGAR
34	SA/475/2001	BANKATLAL MANDHANI		WARANGAL
35	SA/477/2001	D JAIPAL REDDY		KHAMMAM
36	SA/491/2001	D GOPAL RAO	GP FOR ARBITRATION	KHAMMAM
37	SA/496/2001	M S N PRASAD	L PRABHAKAR REDDY	HYDERABAD
38	SA/502/2001	K MAHIPATHI RAO	A NARASIMHA REDDY HARENDER PRASAD	MAHABUBNAGAR
39	SA/514/2001	KARRI MURALI KRISHNA	HARI SREEDHAR	KHAMMAM
40	SA/563/2001	K V BHANU PRASAD	D JAIPAL REDDY	KHAMMAM
41	SA/574/2001	K GOVERDHAN REDDY	VIJAY KUMAR HEROOR	MEDAK
42	SA/597/2001	G ANANDAM	R SATYANARAYANA REDDY	HYDERABAD
43	SA/645/2001	P SESA RAO	V JITHENDER RAO	WARANGAL
44	SA/711/2001	D DEVENDER RAO	M RAJAMALLA REDDY	MEDAK
45	SA/721/2001	K RAGHUVVEER REDDY	V RAVI KIRAN RAO	ADILABAD
46	SA/752/2001	P GOVIND REDDY	T ASHOK REDDY	HYDERABAD
47	SA/757/2001	K MAHIPATHI RAO	N NAROTHAM REDDY	MAHABUBNAGAR
48	SA/765/2001	M PAPA REDDY		HYDERABAD
49	SA/785/2001	K NARASIMHA CHARY	DUGGEMPUDI SRINIVASA RAO	NALGONDA
50	SA/788/2001	M A K MUKHEED	KISHAN PRASAD SRIVASTAVA	HYDERABAD
51	SA/793/2001	M RAJAMALLA REDDY		KHAMMAM
52	SA/794/2001	DEEPAK MISRA	K UDAYA SRI	HYDERABAD
53	SA/813/2001	M RAJAMALLA REDDY	PALIVELA SATYARAJA BABU	KHAMMAM

54	SA/819/2001	D JAIPAL REDDY	KOWTURU PAVAN KUMAR	KHAMMAM
55	SA/820/2001	S C RANGAPPA	VIVEK JAIN	RANGA REDDY
56	SA/842/2001	K B R KRISHAN MURTHY		RANGA REDDY
57	SA/848/2001	J R MANOHAR RAO	G MADHUSUDHAN REDDY	KARIMNAGAR
58	SA/862/2001	KOKA RAGHAVA RAO	A SUDERSHAN REDDY	MEDAK
59	SA/864/2001	B NALIN KUMAR	D JAGADESHWAR RAO	HYDERABAD
60	SA/898/2001	KUSURI SATYANARAYANA	K GOVERDHAN REDDY	RANGA REDDY
61	SA/917/2001	S NIRANJAN REDDY	VENKATA RAM REDDY PANDUGA	MAHABUBNAGAR
62	SA/924/2001	A BICHAIAH	GP FOR ARBITRATION	MEDAK
63	SA/930/2001	A BICHAIAH		MEDAK
64	SA/940/2001	P NAGENDRA REDDY	RAMA RAO GHANTA	HYDERABAD
65	SA/941/2001	V S R ANJANEYALU	VANAM VISHWANATHAM	KHAMMAM
66	SA/962/2001	A PULLA REDDY	S R DESHMUKH	MEDAK
67	SA/993/2001	M RAMA RAO	GP FOR ARBITRATION POTTIGARI SRIDHAR REDDY	RANGA REDDY
68	SA/1026/2001	M BASITH ALI YAVAR	M PAPA REDDY	HYDERABAD
69	SA/1027/2001	M BASITH ALI YAVAR	M PAPA REDDY	HYDERABAD
70	SA/1033/2001	M BASITH ALI YAVAR	M PAPA REDDY	HYDERABAD
71	SA/1039/2001	VENUGOPALA RAO PASNOORU		HYDERABAD R1- SERVED R2-DISD FOR DEFAULT
72	SA/1041/2001	M BASITH ALI YAVAR	M PAPA REDDY	HYDERABAD
73	SA/1043/2001	MOHD GHULAM HUSSAIN	R NARASIMHA REDDY	MEDAK
74	SA/1076/2001	ASHOK KUMAR AGARWAL	A ANANTHA REDDY	HYDERABAD
75	SA/1077/2001	P PANDURANGA RAO	DAMODAR MUNDRA	HYDERABAD
76	SA/1081/2001	NANDIGAM KRISHNA RAO	K MAHIPATHI RAO	NALGONDA DIED VIDE C.T RR 2TO 8 APP BY S.T P.SATNARAYANA CHARY
77	SA/1097/2001	K GOVERDHAN REDDY	C DAMODAR REDDY	NALGONDA
78	SA/1104/2001	K RAGHUVVEER REDDY	G S R ANJANEYALU O MANOHER REDDY	HYDERABAD
79	SA/1114/2001	B DAYAKAR REDDY		HYDERABAD
80	SA/1117/2001	M A BARI	K GOVIND	MEDAK RR 1 TO 8 -APP BY K.GOVIND

81	SA/1120/2001 SA/967/2000	Y RAMA RAO	E MADAN MOHAN RAO	WARANGAL POST ALONG WITH SA 967/2000 RR 1 TO 3 SERVED
82	SA/1136/2001	P VENUGOPAL		HYDERABAD
83	SA/1140/2001	K SURESH REDDY	M RAMA SWAMY	HYDERABAD
84	SA/1149/2001	CHALLA GUNARANJAN	Y RAMA RAO	NALGONDA
85	SA/1151/2001	MOHD AZIZULLAH KHAN	G PEDDA BABU	HYDERABAD
86	SA/1152/2001	M A BARI		HYDERABAD
87	SA/1153/2001	VIVEK JAIN	M DAMODAR REDDY	HYDERABAD
88	SA/1155/2001	M V S SURESH KUMAR	C JAYASREE SARATHY	HYDERABAD
89	SA/1158/2001	BAJRANG SINGH THAKUR	G ARUN KUMAR	HYDERABAD R1-APP BY T. NARSIMHA REDDY R2- NOT NECESSARY
90	SA/1159/2001	BAJRANG SINGH THAKUR	L PRABHAKAR REDDY	HYDERABAD APP BY MR. L.PRABHAKAR REDDY FOR R1 RR 2 AND 3 ARE NOT NECESSARY
91	SA/1172/2001	SHYAM S AGRAWAL		HYDERABAD
92	SA/1187/2001	C JAYASREE SARATHY	M V S SURESH KUMAR	HYDERABAD
93	SA/1190/2001	P DURGA PRASAD	S P SARVESWARA MURTHY	HYDERABAD SR-APP BY SARVESWARA MURTHY
94	SA/433/2002	J KANAKAIAH	K G KRISHNA MURTHY	HYDERABAD
95	SA/477/2002	B VEERABHADRA RAO	NASEEB AFSHAN	HYDERABAD
96	SA/578/2002	P VIJAYA LAKSHMI	K JAYA KUMAR	HYDERABAD
97	SA/722/2002	B ADINARAYANA RAO		KHAMMAM
98	SA/724/2002	B ADINARAYANA RAO	K B R KRISHNA MURTHY	KHAMMAM
99	SA/734/2002	P MURALI KRISHNA PRASAD	P B VIJAY KUMAR	HYDERABAD
100	SA/751/2002	HARI SREEDHAR	J VENKATESWARA REDDY	KHAMMAM



**HIGH COURT FOR THE STATE OF TELANGANA**

**COURT NO. 11**

**THE HONOURABLE SRI JUSTICE K.LAKSHMAN**

To be Heard on Friday The 6<sup>th</sup> day of August 2021

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<b>S.No.</b>	<b>Case Number</b>	<b>Petitioner Adv.</b>	<b>Respondent Adv.</b>	<b>District/Case Remarks</b>
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**(MASTER LIST OF OLD FINAL HEARING CASES)**

**FINAL HEARING (A P S E B)**

1	WP/9162/2004 IA 2/2004(WPMP 11777/2004) IA 3/2004(WPMP 12689/2004) WP/1442/2006 WP/14565/2010 WP/14712/2010 WP/15882/2010 WP/22348/2010 WP/26566/2010	M/S INDUS LAW FIRM	C SUDESH ANAND M VINOBHA DEVI	HYDERABAD
2	WP/2686/2005	A RAVINDER REDDY	P SRI RAGHU RAM R VINOD REDDY(SC FOR TSTRANSCO)	HYDERABAD
3	WP/3549/2005	CH PUSHYAM KIRAN	N SIVA REDDY(SC FOR APTRANSCO)	HYDERABAD
4	WP/5114/2006 WP/18448/2006 WP/19494/2006	DEEPAK BHATTACHARJEE	V AJAYAKUMAR M SREERAMULU REDDY P LAKSHMA REDDY	RANGA REDDY
5	WP/7909/2006 IA 1/2006(WPMP 10126/2006)	PUSHPINDER KAUR	ZAKIR ALI DANISH ( SC FOR TSNPDCL ) P VINOD KUMAR	WARANGAL
6	WP/14185/2006	D V NAGARJUNA BABU	R VINOD REDDY	HYDERABAD
7	WP/14187/2006 IA 1/2010(WPMP 21341/2010) IA 3/2010(WPMP 112550/2010)	D V NAGARJUNA BABU	O MANOHER REDDY	HYDERABAD
8	WP/20482/2006	VIKRAM POOSERLA	R VINOD REDDY(SC FOR TSTRANSCO)	RANGA REDDY
9	WP/387/2007	CHALLA GUNARANJAN	P SRI RAGHU RAM R VINOD REDDY(SC FOR TSTRANSCO) O MANOHER REDDY	NALGONDA
10	WP/10756/2007 IA 4/2007(WPMP 55065/2007)	A SUDERSHAN REDDY		RANGA REDDY
11	WP/19716/2008	A SUDERSHAN REDDY	O MANOHAR REDDY(SC FOR APTRANSCO)	HYDERABAD
12	WP/21848/2008	D V NAGARJUNA BABU	O MANOHAR REDDY(SC FOR APTRANSCO)	HYDERABAD
13	WP/24242/2008 IA 1/2008(WPMP 31599/2008)	VIKRAM POOSERLA	O MANOHER REDDY	MEDAK



14	WP/27786/2008 IA 1/2009(WPMP 153/2009) IA 2/2009(WPMP 731/2009) IA 3/2009(WPMP 12576/2009)	D V NAGARJUNA BABU	O MANOHER REDDY	RANGA REDDY
15	WP/8677/2009 IA 1/2009(WPMP 11368/2009)	CHALLA GUNARANJAN	O MANOHAR REDDY(SC FOR APTRANSCO)	HYDERABAD
16	WP/10288/2009 IA 4/2009(WPMP 53578/2009)	T V RAJEEVAN	R VINOD REDDY(SC FOR TSTRANSCO)	RANGA REDDY
17	WP/10403/2009 IA 4/2009(WPMP 53355/2009) IA 5/2009(WPMP 54493/2009)	L HARISH	O MANOHAR REDDY(SC FOR APTRANSCO)	RANGA REDDY
18	WP/10404/2009 IA 4/2009(WPMP 53364/2009) IA 5/2009(WPMP 54492/2009)	L HARISH	O MANOHAR REDDY(SC FOR APTRANSCO)	RANGA REDDY
19	WP/10405/2009 IA 1/2009(WPMP 13374/2009) IA 4/2009(WPMP 53369/2009) IA 5/2009(WPMP 54491/2009)	L HARISH	O MANOHAR REDDY(SC FOR APTRANSCO)	RANGA REDDY
20	WP/10406/2009 IA 1/2009(WPMP 13375/2009) IA 4/2009(WPMP 53350/2009) IA 5/2009(WPMP 54490/2009)	L HARISH	O MANOHAR REDDY(SC FOR APTRANSCO)	RANGA REDDY
21	WP/19902/2009 IA 1/2009(WPMP 25960/2009)	A PRABHAKAR RAO	O MANOHER REDDY	WARANGAL
22	WP/1227/2010 IA 1/2010(WPMP 1635/2010)	K V BHANU PRASAD	D NARSIMULU	RANGA REDDY

**FINAL HEARING (A P S R T C)**

23	WP/7038/2010 IA 1/2010(WPMP 9081/2010) WP/23484/2011	D V CHALAPATHI RAO	DANDA RADHIKA (SC FOR APSRTC)	KARIMNAGAR
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**FINAL HEARING (CORPORATIONS)**

24	WP/2028/2006 IA 1/2017(WPMP 51613/2017) WP/773/2008	KURITI BHASKARA RAO	S C RANGAPPA SUDARSHAN MALUGARI G KRISHNA MURTHY	RANGA REDDY
25	WP/3356/2006 IA 1/2009(WPMP 31277/2009)		RAAVINUTHALA V S R THE ADVOCATE GENERAL (TG) AMBADIPUDI SATYANARAYANA B P MOHAN	HYDERABAD M/s.RAAVINUTHALA V S R for proposed -R3
26	WP/6404/2006 IA 1/2018	N NAVEEN KUMAR	ZAKIR ALI DANISH ( SC FOR TSNPDCL )	NIZAMABAD
27	WP/13140/2006 WP/10376/2007	A SUDERSHAN REDDY	O MANOHER REDDY	RANGA REDDY

28	WP/21372/2006	P RAMACHANDRAN	Y N LOHITA	HYDERABAD
29	WP/2262/2007	D RAVISHANKAR RAO	B G RAVINDER REDDY	HYDERABAD
30	WP/2273/2007	D RAVISHANKAR RAO	B G RAVINDER REDDY	HYDERABAD
31	WP/4161/2007 WP/4778/2007 WP/4794/2007 WP/4795/2007	G NARENDER RAJ	WILLIAM BURRA	HYDERABAD
32	WP/12654/2007	KATRAGADDA GOPAL CHAUDARY	JAGARLAMUDIKOTESWARIDEVI(SC FORAPSPDCL)	HYDERABAD
33	WP/21535/2007 WP/682/2014 WP/1196/2014 WP/36291/2014	D V NAGARJUNA BABU	P R BALARAMI REDDY(SC FOR APTRANSCO) O MANOHAR REDDY(SC FOR APTRANSCO) O MANOHER REDDY R VINOD REDDY	HYDERABAD
34	WP/25779/2007	M SATISH KUMAR	K JAGADISHWAR REDDY P GANGA RAMI REDDY	RANGA REDDY
35	WP/26648/2007	D V NAGARJUNA BABU	R VINOD REDDY(SC FOR TSTRANSCO)	MAHABUBNAGAR
36	WP/17721/2008 IA 1/2008(WPMP 23026/2008)	C RAGHU	O MANOHER REDDY	HYDERABAD
37	WP/28593/2008 IA 1/2010(WVMP 1292/2010) IA 2/2010(WPMP 32861/2010) WP/27257/2008	B DANANJAYA	PUSHPINDER KAUR PASHAM SRINIVASULU	HYDERABAD
38	WP/10402/2009 IA 1/2009(WPMP 13371/2009) IA 4/2009(WPMP 53379/2009) IA 5/2009(WPMP 54495/2009)	L HARISH	P ANAND SESHU (SC FOR APEPDCL)	RANGA REDDY
39	WP/11061/2009 IA 1/2009(WPMP 14212/2009)	G UDAYA BHASKARA RAO	R VINOD REDDY(SC FOR TSTRANSCO)	MEDAK

**FINAL HEARING (MINES-INDUSTRIES)**

40	WP/26814/2007 IA 1/2016(WPMP 13384/2016) IA 2/2016(WPMP 13385/2016)	LEO RAJ	ADDL ADVOCATE GENERAL (TG) GP FOR MINES AND GEOLOGY (TG) THE ADVOCATE GENERAL (TG) CHATLA MADHU( SC FORGHMC CRL25 30 )	HYDERABAD
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**FINAL HEARING (MUN.URBAN.DEV.)**

41	WP/15634/2007 IA 1/2015(WPMP 18118/2015)	G UDAYA BHASKARA RAO	M MEHDI HUSSAIN K VENUMADHAV L VENKATESHWAR RAO SC FOR GHMC	HYDERABAD
42	WP/18579/2007 IA 1/2007(WPMP 23831/2007)	P VENUGOPAL	CH RAMESH BABU M V DURGA PRASAD GP FOR REVENUE SAMPATH PRABHAKAR REDDY(SC FORGHMC) T RAMMOHAN RAO	HYDERABAD
43	WP/26195/2007 IA 1/2017(WPMP 33646/2017) WP/27383/2007	M SURENDER RAO	GP FOR HOME SAMPATH PRABHAKAR REDDY(SC FORGHMC)	RANGA REDDY

44	WP/7401/2008 IA 1/2008(WPMP 9744/2008)	Dr.VENKAT REDDY DONTHI REDDY	J KANAKAIAH	KARIMNAGAR
45	WP/7595/2008 IA 4/2008(WPMP 14115/2008) IA 2/2011(WPMP 162415/2011) IA 2/2016(WPMP 49743/2016)	S UDAYACHALA RAO AND MUJIB KUMAR K V RAJENDRA PRASAD GANDRA MOHAN RAO	THE ADVOCATE GENERAL GP FOR ASSIGNMENT N ASHOK KUMAR P RAJESWARA RAO GP FOR MUNICIPAL ADMN URBAN DEV C BUCHI REDDY(SC FOR THB TSHCL) GP FOR REVENUE D V N ACHARYA NARASIMHA RAO GUDISEVA L VENKATESHWAR RAO SC FOR GHMC	HYDERABAD
46	WP/10848/2008 IA 1/2008(WPMP 14148/2008) IA 4/2008(WPMP 55886/2008)	K SITA RAM	Y PADMAVATHI M V KINI CO ADVOCATES SOLICITORS NAGESH BHEEMAPAKA GP FOR REVENUE	RANGA REDDY
47	WP/14390/2008	V MANISHA REDDY	N PRAVEEN KUMAR(SC FOR MC TELANGANA)	KARIMNAGAR
48	WP/15688/2008 IA 1/2008(WPMP 20333/2008) IA 2/2008(WPMP 20334/2008)	C PRAKASH REDDY(SC FOR APSRTC)	GP FOR MUNICIPAL ADMN URBAN DEV N PRAVEEN KUMAR(SC FOR MC TELANGANA)	KARIMNAGAR
49	WP/15878/2008	MOHD MOIN AHMED QUADRI	NAGESH BHEEMAPAKA M A K MUKHEED GP FOR REVENUE SAMPATH PRABHAKAR REDDY(SC FORGHMC)	RANGA REDDY
50	WP/16539/2008 IA 1/2008(WPMP 21436/2008)	PRATAP NARAYAN SANGHI	N PRAVEEN KUMAR(SC FOR MC TELANGANA)	ADILABAD
51	WP/16623/2008	SADASIVA RAO PAMULAPARTY	G VISHWESHWAR REDDY M AJAY KUMAR(SC FOR TG KUDA) GP FOR MUNICIPAL ADMN URBAN DEV GP FOR REVENUE SC FOR TG MPPS GPPS	WARANGAL
52	WP/18418/2008 IA 1/2008(WPMP 23971/2008) IA 2/2008(WPMP 27715/2008)	M RAMA RAO	GP FOR REVENUE V V RAMANA RAO N PRAVEEN KUMAR(SC FOR MC TELANGANA)	KARIMNAGAR
53	WP/22810/2008 IA 1/2015(WPMP 11298/2015)	PALIVELA SATYARAJA BABU	A DEEPTHI(SC FOR GHMC C15 16 17 18) S AGASTYA SHARMA CH JANARDHAN REDDY	HYDERABAD
54	WP/24855/2008	C RAGHU	GP FOR REVENUE L VENKATESHWAR RAO SC FOR GHMC	HYDERABAD
55	WP/27043/2008 IA 1/2008(WPMP 35425/2008) WP/24572/2009	T V S PRABHAKARA RAO	M PRABHAKARA RAO SAMPATH PRABHAKAR REDDY(SC FORGHMC)	RANGA REDDY

56	WP/28231/2008 IA 1/2016(WVMP 799/2016)	K UDAYA SRI	NAGESH BHEEMAPAKA Y RAMA RAO V NARASIMHA GOUD(SC FOR HMDA) CHETLURU SREENIVAS MARKANDEYA RAJU R	HYDERABAD
57	WP/8700/2009 IA 1/2009(WPMP 11393/2009) IA 2/2009(WPMP 11394/2009)	M V DURGA PRASAD	GP FOR HOME TANGEDA DAYANANDA RAO SATYANARAYANA RAO ADIRAJU GP FOR REVENUE	HYDERABAD
58	WP/18469/2009 IA 1/2009(WPMP 24164/2009)	OMAR A PASHA	L VENKATESHWAR RAO SC FOR GHMC	HYDERABAD
59	WP/21107/2009 IA 1/2009(WPMP 27444/2009) IA 4/2009(WPMP 111175/2009)	M A K MUKHEED	MANJARI S GANU R RADHA KRISHNA REDDY(SC FOR GHMC)	HYDERABAD
60	WP/22474/2009	G ANANDAM	GP FOR MUNICIPAL ADMN URBAN DEV S S.NAGESWARAREDDY	MEDAK
61	WP/27392/2009 IA 1/2009(WPMP 35682/2009) IA 1/2021	NYAYAPATHI PRASHANT	R RADHA KRISHNA REDDY(SC FOR GHMC)	HYDERABAD
62	WP/1745/2010	N SHOBA	GP FOR MUNICIPAL ADMN URBAN DEV D NARSIMULU	HYDERABAD
63	WP/1865/2010 IA 1/2010(WPMP 2502/2010)	MOHD MUMTAZ PASHA	NAGESH BHEEMAPAKA GP FOR REVENUE SAMPATH PRABHAKAR REDDY(SC FORGHMC)	RANGA REDDY
64	WP/3541/2010 IA 1/2010(WPMP 4635/2010)	P VENUGOPAL	NAGESH BHEEMAPAKA	HYDERABAD
65	WP/5155/2010 IA 1/2010(WPMP 6631/2010) IA 2/2010(WPMP 7184/2010)	V HARI HARAN	SAMPATH PRABHAKAR REDDY(SC FORGHMC)	RANGA REDDY
66	WP/15015/2010 IA 2/2010(WPMP 18918/2010)	VENKATESWARLU POSANI	R RADHA KRISHNA REDDY(SC FOR GHMC) SAMPATH PRABHAKAR REDDY(SC FORGHMC)	HYDERABAD
67	WP/15016/2010 IA 2/2010(WPMP 18920/2010)	VENKATESWARLU POSANI	P S RAJASEKHAR KALPANA EKBOTE	HYDERABAD
68	WP/24359/2010	Y RAMA RAO	R RADHA KRISHNA REDDY(SC FOR GHMC)	HYDERABAD
69	WP/27665/2010 IA 1/2010(WPMP 35312/2010)	A PRABHAKAR RAO	GP FOR REVENUE SAMPATH PRABHAKAR REDDY(SC FORGHMC)	RANGA REDDY
70	WP/27797/2010 IA 1/2010(WPMP 35461/2010)	A KRANTI KUMAR REDDY	T SUDHAKAR REDDY( SC FOR HMWSSB)	RANGA REDDY

**FINAL HEARING (REVENUE - LA)**

71	WP/2001/2007	J PRABHAKAR	GP FOR IRRIGATION COMM AREA DEV GP FOR LAND ACQUISITION	WARANGAL
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72	WP/3965/2007	B VENKAT RAMA RAO	GP FOR LAND ACQUISITION L PRABHAKAR REDDY SC FOR TSIIC	RANGA REDDY
73	WP/16075/2007	PALLE NAGESWAR RAO	GP FOR LAND ACQUISITION GP FOR REVENUE GP FOR PANCHAYAT RAJ RURAL DEV	RANGA REDDY R2 R3 R5 R6 UNSERVED,
74	WP/16201/2007 IA 1/2007(WPMP 20593/2007)	B SUDHAKAR REDDY ASSOCIATES	GP FOR LAND ACQUISITION R S MURTHY (ADD CGSC)	KARIMNAGAR
75	WP/16586/2007 IA 4/2007(WPMP 31599/2007)	ALLADI RAVINDER	S LAKSHMA REDDY GP FOR LAND ACQUISITION	WARANGAL
76	WP/18983/2007	SRINIVAS POLAVARAPU	GP FOR IRRIGATION COMM AREA DEV GP FOR LAND ACQUISITION	KHAMMAM
77	WP/20413/2007 IA 1/2007(WPMP 26404/2007)	SRINIVAS POLAVARAPU	GP FOR IRRIGATION COMM AREA DEV GP FOR LAND ACQUISITION	KARIMNAGAR
78	WP/25676/2007	MUMMANENI SRINIVASA RAO	GP FOR LAND ACQUISITION CH SATISH KUMAR SC FOR ENDOWNMENTS TELANGA	KHAMMAM
79	WP/3541/2008 IA 1/2008(WVMP 1024/2008) IA 5/2008(WPMP 34714/2008) IA 6/2008(WVMP 137953/2008) IA 1/2019 WP/2491/2006	C RAMESH SAGAR	GP FOR LAND ACQUISITION GP FOR REVENUE C DAMODAR REDDY	KARIMNAGAR
80	WP/4108/2008 IA 1/2008(WPMP 5368/2008)	MOHAMMED RAHAIL AHMED	GP FOR LAND ACQUISITION GP FOR PANCHAYAT RAJ RURAL DEV	ADILABAD
81	WP/4590/2008 IA 1/2008(WPMP 5966/2008)	MUMMANENI SRINIVASA RAO	GP FOR LAND ACQUISITION	KHAMMAM
82	WP/4605/2008	S SATYAM REDDY	GP FOR LAND ACQUISITION V SATYAM REDDY	NIZAMABAD
83	WP/5597/2008 IA 1/2008(WPMP 7262/2008)	NAGESH BHEEMAPAKA	GP FOR LAND ACQUISITION GP FOR LAND ACQUISITION (AP) KOWTURU PAVAN KUMAR	KHAMMAM
84	WP/5891/2008	C PANDURANGA RAO	CHALLA GUNARANJAN GP FOR LAND ACQUISITION CHALLARI NAGESWARA RAO GP FOR TRANSPORT NAMAVARAPU RAJESHWAR RAO(ASSGI)	RANGA REDDY
85	WP/7197/2008 IA 1/2008(WPMP 9459/2008)	HARIJA AKKINENI	GP FOR LAND ACQUISITION S S VARMA(SR PANEL COUNSEL CENT GOVT)	NIZAMABAD
86	WP/7342/2008 IA 1/2008(WPMP 9656/2008)	A PRABHAKAR RAO	GP FOR LAND ACQUISITION GP FOR REVENUE	WARANGAL
87	WP/7501/2008	N ASHOK KUMAR	BATHULA RAJ KIRAN (SC FOR A P H C) GP FOR LAND ACQUISITION NAMAVARAPU RAJESHWAR RAO(ASSGI)	HYDERABAD

88	WP/7992/2008 IA 1/2008(WPMP 10509/2008)	ALLADI RAVINDER	GP FOR LAND ACQUISITION	KARIMNAGAR
89	WP/8083/2008 IA 1/2008(WPMP 10652/2008)	NAGESH BHEEMAPAKA	GP FOR LAND ACQUISITION GP FOR LAND ACQUISITION (AP)	KHAMMAM
90	WP/8084/2008 IA 1/2008(WPMP 10653/2008)	NAGESH BHEEMAPAKA	P V RAMANA GP FOR LAND ACQUISITION GP FOR LAND ACQUISITION (AP)	KHAMMAM
91	WP/9739/2008 IA 1/2008(WPMP 12841/2008)	N KAMALA	GP FOR LAND ACQUISITION	WARANGAL
92	WP/9861/2008 IA 1/2008(WPMP 12973/2008) IA 2/2008(WPMP 12974/2008)	PULLA RAO YELLANKI	M RAJAMALLA REDDY GP FOR LAND ACQUISITION GP FOR REVENUE	KHAMMAM
93	WP/9975/2008 IA 1/2008(WPMP 13131/2008)	Y ASHOK RAJ	GP FOR LAND ACQUISITION D BHASKAR REDDY SC FOR TG MPPS GPPS	NIZAMABAD
94	WP/10488/2008 IA 1/2008(WPMP 13716/2008)	DEVENDER PERSHAD JAISWAL	T V RAJEEVAN L VENKATESHWAR RAO SC FOR GHMC	HYDERABAD
95	WP/11225/2008 IA 4/2008(WPMP 57874/2008)	HARENDER PRASAD	RAVINDRA YANAMANDRA GP FOR LAND ACQUISITION	RANGA REDDY
96	WP/11286/2008 IA 4/2008(WPMP 57864/2008)	HARENDER PRASAD	RAVINDRA YANAMANDRA GP FOR LAND ACQUISITION	RANGA REDDY
97	WP/16742/2008 IA 1/2008(WPMP 21716/2008) WP/18267/2004	VIVEK JAIN	RAVINDRA YANAMANDRA E MADAN MOHAN RAO GP FOR MUNICIPAL ADMN URBAN DEV GP FOR REVENUE	RANGA REDDY
98	WP/25138/2008 IA 1/2008(WPMP 32813/2008)	JITHENDER RAO VEERAMALLA	GP FOR IRRIGATION COMM AREA DEV GP FOR REVENUE	KARIMNAGAR
99	WP/27676/2008 IA 1/2008(WPMP 36264/2008)	L PRABHAKAR REDDY	GP FOR LAND ACQUISITION	NALGONDA
100	WP/28959/2008 IA 1/2008(WPMP 37870/2008) IA 1/2009(WVMP 113938/2009)	J KANAKAIAH	GP FOR MUNICIPAL ADMN URBAN DEV GP FOR LAND ACQUISITION GP FOR REVENUE D NARSIMULU L VENKATESHWAR RAO SC FOR GHMC	HYDERABAD



**HIGH COURT FOR THE STATE OF TELANGANA**  
**COURT NO. 30**  
**THE HONOURABLE SRI JUSTICE B.VIJAYSEN REDDY**  
To be Heard on Friday The 6<sup>th</sup> day of August 2021

S.No.	Case Number	Petitioner Adv.	Respondent Adv.	District/Case Remarks
<b>(MASTER LIST OF OLD FINAL HEARING CASES)</b>				
<b>FINAL HEARING</b>				
1	CRP/2/2017 IA 1/2017(CRPMP 3/2017) IA 1/2019	C A R SESHAGIRI RAO	G RAMACHANDRA REDDY	WARANGAL SR APP.,
2	CRP/183/2017 IA 1/2017(CRPMP 220/2017) IA 4/2017(CRPMP 2904/2017)	KARRI MURALI KRISHNA	PADMAJA TARIGOPPULA	HYDERABAD RR 1,2,4,6 TO 10, 12 TO 14, 16 APP. R3 DIED VIDE CT, R5 SERVED, R11 EXPIRED VIDE POSTAL ENDORSEMENT R15 DIED VIDE LOWER COURT ENDORSEMENT PROOF OF SERVICE FILED VIDE USR NO. 534/17
3	CRP/302/2017 IA 1/2017(CRPMP 380/2017) IA 5/2017(CRPMP 3208/2017) IA 6/2017(CRPMP 3506/2017) IA 8/2017(CRPMP 5202/2017) IA 10/2017(CRPMP 13989/2017) IA 11/2017(CRPMP 14079/2017)	NAZIR AHMED KHAN	MIRZA SAFIULLA BAIG MOHD ASIFUDDIN M A MUJEEB K N VIJAYA LAXMI	HYDERABAD
4	CRP/387/2017 IA 1/2017(CRPMP 481/2017)	P GIRI KRISHNA	N KAMALA	WARANGAL R1 SERVED, PROOF OF SERVICE FILED VIDE USR NO, 944/17, R2 SERVED, PROOF OF SERVICE NOT FILED
5	CRP/1190/2017 IA 1/2017(CRPMP 1598/2017) IA 4/2017(CRPMP 8514/2017) IA 1/2018	K K WAGHRAY	3657/V RAMESH KUMAR V RAMESH KUMAR	HYDERABAD R1 DIED PER LRS RR 2 TO 11 APP. BY V. RAMESH KUMAR

6	CRP/1639/2017 IA 1/2017(CRPMP 2164/2017) IA 2/2017(CRPMP 2165/2017) IA 3/2017(CRPMP 4722/2017)	MANIK LAL YADAV	R A ACHUTHANAND	HYDERABAD RR 1, 2 APP.
7	CRP/3046/2017 CRP/3152/2017	P BHANU PRAKASH	V HARI HARAN	HYDERABAD SR APP.
<b>wt8</b>	CRP/3152/2017	P BHANU PRAKASH	V HARI HARAN	HYDERABAD
9	CRP/3048/2017 IA 1/2017(CRPMP 4025/2017) IA 2/2017(CRPMP 4026/2017) IA 3/2017(CRPMP 4563/2017)	V HARI HARAN	RUPENDRA MAHENDERA	HYDERABAD R1 APP., R2 SERVED RR 3, 4 ARE NOT NECESSARY VIDE CT
10	CRP/3078/2017	K RAGHUVVEER REDDY	R VINOD REDDY	MEDAK SR APP.
11	CRP/3196/2017 IA 1/2017(CRPMP 4214/2017)	M M M SRINIVASA RAO	P V RAMANA	KHAMMAM SR APP.
12	CRP/3632/2017 CRP/3551/2017	M BASITH ALI YAVAR		HYDERABAD R1 DIED VIDE CT RR 2 TO 11 SERVED
<b>wt13</b>	CRP/3551/2017 IA 1/2017(CRPMP 4665/2017)	M BASITH ALI YAVAR	T SHARATH	HYDERABAD
14	CRP/3732/2017	MIRZA SAFIULLA BAIG	SHAIK JILANI	HYDERABAD ::SR APP.,MEMO FILED VIDE USR NO.5143/17
15	CRP/3746/2017	T P ACHARYA	P VISHNUVARDHANA REDDY	KHAMMAM R1 APP., RR 2 TO 6 ARE NOT NECESSARY VIDE CT
16	CRP/4436/2017	G RAVI CHANDRAN	KIRAN PALAKURTHI	HYDERABAD R1 APP., R2 FORMAL PARTY
17	CRP/6747/2017 IA 1/2017(CRPMP 8653/2017) IA 1/2018 IA 2/2018 IA 3/2018 IA 4/2018 IA 5/2018 IA 6/2018 IA 7/2018 IA 1/2019	NAZIR AHMED KHAN	VENKATESH DESHPANDE	HYDERABAD SR APP.,
18	CRP/6909/2017 IA 1/2017(CRPMP 8884/2017)	V RAVI KIRAN RAO	M R S SRINIVAS	ADILABAD
19	CRP/6915/2017 IA 1/2017(CRPMP 8890/2017)	ARUN KUMAR DODDLA	V RAVI KIRAN RAO	KARIMNAGAR RR 1, 2 APP.



20	CRP/7302/2017	DAMODAR MUNDRA	B SHANKER	HYDERABAD SR APP.
21	CRP/7308/2017	DAMODAR MUNDRA	B SHANKER	HYDERABAD SR APP.
22	CRP/7364/2017 IA 1/2017(CRPMP 9439/2017)	MOHD ILYAS	A M QURESHI	HYDERABAD SR APP.
23	CRP/7512/2017	B SHIVA KUMAR	BETHI VENKATESWARLU	HYDERABAD SR APP.
24	CRLA/1719/2005	P DHARMESH	A DATTANAND B NALIN KUMAR PUBLIC PROSECUTOR (TG) DUVVURI SURYA NARAYANA O KAILASHNATH REDDY D SANGEETHA REDDY C V S S SRIMANTH KUMAR NARAPARAJU AVANEESH T SRIKANTH REDDY S VENKATESHWAR REDDY M GOVIND REDDY	HYDERABAD
25	CRLA/1071/2006	BOMMINENI VIVEKANANDA	T L NAYAN KUMAR (SC SPL PP ACB TS)	HYDERABAD
26	CRLA/907/2007	BADETI VENKATA RATHNAM	N. ANANDA RAO (SC SPL PP FOR ACB TG)	HYDERABAD
27	CRLA/999/2007 IA 1/2007(CRLAMP 1359/2007)	D SANGEETHA REDDY	R RAMACHANDRA REDDY(SC FOR ACB)	HYDERABAD
28	CRLA/1094/2007	A HARIPRASAD REDDY	T L NAYAN KUMAR (SC SPL PP ACB TS)	HYDERABAD
29	CRLA/1122/2007	D PURNACHANDRA REDDY	R RAMACHANDRA REDDY(SC FOR ACB)	HYDERABAD
30	CRLA/1139/2007	H PRAHALADA REDDY T S ANIRUDH REDDY	R RAMACHANDRA REDDY(SC FOR ACB)	HYDERABAD
31	CRLA/1142/2007	PALLE SRIHARINATH	R RAMACHANDRA REDDY(SC FOR ACB)	HYDERABAD
32	CRLA/1221/2007	P HEMACHANDRA	PUBLIC PROSECUTOR D SANGEETHA REDDY	RANGA REDDY
33	CRLA/1236/2007	UDAYA BHASKARA RAO(SC FOR ACB SPL PP)	VENKATESWARA RAO DITTAKAVI SHYAM S AGRAWAL	HYDERABAD
34	CRLA/1256/2007 CRLA/1295/2007	CH DHANAMJAYA	N. ANANDA RAO (SC SPL PP FOR ACB TG)	HYDERABAD
<b>wt35</b>	CRLA/1295/2007	D PURNACHANDRA REDDY	N. ANANDA RAO (SC SPL PP FOR ACB TG)	HYDERABAD

36	CRLA/1293/2007	N VIJENDER REDDY	PUBLIC PROSECUTOR	RANGA REDDY R1:-NOTICE SENT NOT YET RETURNED. NOTICE SERVED RECEIVED ACK VIDE TAPPAL
37	CRLA/1314/2007	K V RAJENDRA PRASAD	PUBLIC PROSECUTOR	RANGA REDDY
38	CRLA/1316/2007	M B THIMMA REDDY	T L NAYAN KUMAR (SC SPL PP ACB TS)	HYDERABAD
39	CRLA/1342/2007	K SURENDER ( SPL P P FOR CBI )	K SURENDER	HYDERABAD
40	CRLA/1352/2007	PUBLIC PROSECUTOR (TG)		HYDERABAD
41	CRLA/1369/2007	S SYAMSUNDER RAO	PUBLIC PROSECUTOR	KHAMMAM
42	CRLA/1371/2007	BADETI VENKATA RATHNAM	T L NAYAN KUMAR (SC SPL PP ACB TS)	HYDERABAD
43	CRLA/1382/2007 IA 2/2007(CRLAMP 1383/2007)	R RAMACHANDRA REDDY(SC FOR ACB)	M JAGADISH KUMAR	HYDERABAD
44	CRLA/1388/2007	R RAMACHANDRA REDDY(SC FOR ACB)	M JAGADISH KUMAR	HYDERABAD
45	CRLA/1404/2007 IA 1/2007(CRLAMP 1853/2007)	D PURNACHANDRA REDDY	R RAMACHANDRA REDDY(SC FOR ACB)	HYDERABAD
46	CRLA/1405/2007	BADETI VENKATA RATHNAM S M RAFEE	T L NAYAN KUMAR (SC SPL PP ACB TS) V RAVI KIRAN RAO(SC SPL PP FOR TG ACB)	HYDERABAD
47	CRLA/1409/2007	A SAMEER KUMAR	PUBLIC PROSECUTOR (TG)	HYDERABAD
48	CRLA/1414/2007	K S RAHUL	PUBLIC PROSECUTOR (TG)	HYDERABAD
49	CRLA/1434/2007 IA 1/2007(CRLAMP 1962/2007)	VENKATESWARA RAO DITTAKAVI	GHANI A MUSA (SC FOR ACB SPL PP)	HYDERABAD
50	CRLA/1440/2007	A PRABHAKAR RAO	K SURENDER ( SPL P P FOR CBI )	HYDERABAD
51	CRLA/1443/2007	Thonee Michael @ Mahesh,(PARTY IN PERSON)	PUBLIC PROSECUTOR (TG)	HYDERABAD
52	CRLA/1451/2007	RUPENDRA MAHENDERA	PUBLIC PROSECUTOR	HYDERABAD NOTICE SEND NOT YET RETURNED
53	CRLA/1453/2007	RUPENDRA MAHENDERA	PUBLIC PROSECUTOR	HYDERABAD NOTICE SEND NOT YET RETURNED
54	CRLA/1455/2007	A PRABHAKAR RAO	PUBLIC PROSECUTOR	WARANGAL

55	CRLA/1470/2007	RUPENDRA MAHENDERA	PUBLIC PROSECUTOR	HYDERABAD NOTICE SEND NOT YET RETURNED
56	CRLA/1545/2007	BADETI VENKATA RATHNAM	R RAMACHANDRA REDDY(SC FOR ACB)	HYDERABAD
57	CRLA/1558/2007	M S R SUBRAHMANYAM	PUBLIC PROSECUTOR	HYDERABAD NOTICE SENT NOT YET RETURNED.
58	CRLA/1582/2007	D LINGA RAO	T L NAYAN KUMAR (SC SPL PP ACB TS)	HYDERABAD
59	CRLA/1593/2007	S M RAFEE	T L NAYAN KUMAR (SC SPL PP ACB TS)	HYDERABAD
60	CRLA/1598/2007 IA 2/2007(CRLAMP 2397/2007)	BADETI VENKATA RATHNAM	R RAMACHANDRA REDDY(SC FOR ACB)	HYDERABAD
61	CRLA/1600/2007	DIVYA ADEPU	T L NAYAN KUMAR (SC SPL PP ACB TS)	HYDERABAD
62	CRLA/1602/2007	DEEPIKA GADDE	K SURENDER ( SPL P P FOR CBI )	HYDERABAD
63	CRLA/1641/2007	D PURNACHANDRA REDDY	R RAMACHANDRA REDDY(SC FOR ACB)	HYDERABAD
64	CRLA/1643/2007	A HARIPRASAD REDDY	N. ANANDA RAO (SC SPL PP FOR ACB TG)	HYDERABAD
65	CRLA/1667/2007	NAMAVARAPU RAJESHWAR RAO(ASSGI)	PUBLIC PROSECUTOR (TG) A HANUMANTHA REDDY	HYDERABAD
66	CRLA/1671/2007	D LAKXMINARAYANA	R RAMACHANDRA REDDY(SC FOR ACB)	HYDERABAD
67	CRLA/1681/2007 CRLA/1705/2007	A VISWANATH V RAMESH KUMAR	R RAMACHANDRA REDDY(SC FOR ACB)	HYDERABAD
<b>wt68</b>	CRLA/1705/2007	A PRABHAKAR RAO	T L NAYAN KUMAR (SC SPL PP ACB TS)	HYDERABAD
69	CRLA/1686/2007 IA 1/2007(CRLAMP 2383/2007)	A PRABHAKAR RAO	PUBLIC PROSECUTOR	WARANGAL
70	CRLA/1689/2007 IA 4/2007(CRLAMP 2574/2007) IA 5/2007(CRLAMP 2575/2007)	C SRINIVASA BABA	GHANI A MUSA (SC FOR ACB SPL PP)	HYDERABAD
71	CRLA/1700/2007	P PRABHAKAR REDDY	R RAMACHANDRA REDDY(SC FOR ACB)	HYDERABAD
72	CRLA/1704/2007 IA 1/2007(CRLAMP 2407/2007) IA 1/2008(CRLAMP 109/2008)	D KODANDARAMI REDDY	GHANI A MUSA (SC FOR ACB SPL PP)	HYDERABAD
73	CRLA/1707/2007 IA 1/2007(CRLAMP 2415/2007)	A VISWANATH	R RAMACHANDRA REDDY(SC FOR ACB)	HYDERABAD

74	CRLA/1709/2007	C SHARAN REDDY	T L NAYAN KUMAR (SC SPL PP ACB TS)	HYDERABAD
75	CRLA/1712/2007 CRLA/1797/2007	N VIJENDER REDDY	T L NAYAN KUMAR (SC SPL PP ACB TS)	HYDERABAD
<b>wt76</b>	CRLA/1797/2007	K SURENDER	T L NAYAN KUMAR (SC SPL PP ACB TS)	HYDERABAD
77	CRLA/1740/2007	A HARIPRASAD REDDY	R RAMACHANDRA REDDY(SC FOR ACB) T L NAYAN KUMAR (SC SPL PP ACB TS)	HYDERABAD
78	CRLA/1854/2007 IA 1/2007(CRLAMP 2530/2007) IA 2/2007(CRLAMP 2585/2007)	K SURESH REDDY	PUBLIC PROSECUTOR	HYDERABAD
79	CRLA/18/2008	A PRABHAKAR RAO	PUBLIC PROSECUTOR (TG)	WARANGAL
80	CRLA/19/2008	Mohd. Fazil,(PARTY IN PERSON)	PUBLIC PROSECUTOR (TG)	HYDERABAD ::
81	CRLA/31/2008	A HARIPRASAD REDDY	R RAMACHANDRA REDDY(SC FOR ACB)	HYDERABAD
82	CRLA/36/2008	SUREPALLI MADHAVA RAO	R RAMACHANDRA REDDY(SC FOR ACB)	HYDERABAD MEMO FILED USR 36512/2021.
83	CRLA/40/2008	S SURENDER REDDY	PUBLIC PROSECUTOR (TG) LAKKADI DAYAKER REDDY	ADILABAD ::
84	CRLA/49/2008	NAGESHWARA RAO PAPPU	PUBLIC PROSECUTOR (TG)	KHAMMAM
85	CRLA/123/2008 CRLA/124/2008	A HARIPRASAD REDDY	UDAYA BHASKARA RAO(SC FOR ACB SPL PP)	HYDERABAD
<b>wt86</b>	CRLA/124/2008	S D GOWD	UDAYA BHASKARA RAO(SC FOR ACB SPL PP)	HYDERABAD
87	CRLA/149/2008	H PRAHALADA REDDY	V RAVI KIRAN RAO	HYDERABAD
88	CRLA/150/2008	H PRAHALADA REDDY	V RAVI KIRAN RAO	HYDERABAD
89	CRLA/152/2008	C SHARAN REDDY	PUBLIC PROSECUTOR (TG)	KARIMNAGAR
90	CRLA/154/2008	G ANANDAM	PUBLIC PROSECUTOR (TG)	WARANGAL
91	CRLA/157/2008	A DIWAKAR RAO	R RAMACHANDRA REDDY(SC FOR ACB)	HYDERABAD
92	CRLA/171/2008	BADETI VENKATA RATHNAM	R RAMACHANDRA REDDY(SC FOR ACB)	HYDERABAD
93	CRLA/177/2008	C SHARAN REDDY	PAPPU NAGESHWARA RAO (SC SPL PP ACB TS)	HYDERABAD
94	CRLA/189/2008	A HARIPRASAD REDDY	R RAMACHANDRA REDDY(SC FOR ACB)	HYDERABAD

95	CRLA/224/2008	Y HEMA CHANDER	T L NAYAN KUMAR (SC SPL PP ACB TS)	HYDERABAD
96	CRLA/238/2008	LAXMI REDDY BYREDDY	K SURENDER ( SPL P P FOR CBI )	HYDERABAD
97	CRLA/240/2008	A PRABHAKAR RAO	K SURENDER ( SPL P P FOR CBI )	HYDERABAD
98	CRLA/250/2008	P PRABHAKAR REDDY	T L NAYAN KUMAR (SC SPL PP ACB TS)	HYDERABAD
99	CRLA/285/2008	P BHASKAR	PUBLIC PROSECUTOR (TG)	HYDERABAD
100	CRLA/288/2008	PUBLIC PROSECUTOR (TG)	ANDE MADHAVA RAO	KARIMNAGAR
101	CRLA/326/2008	BANKATLAL MANDHANI	M DILIP RAO PUBLIC PROSECUTOR (TG)	WARANGAL
102	CRLA/327/2008	K ANOOP KUMAR	PUBLIC PROSECUTOR (TG) KOTESWAR RAO GONE	HYDERABAD ::